

Report of Oversight Committee constituted by Hon'ble National Green Tribunal vide order dated 21.10.2019 in O.A.No. 670/2018 Atul Singh Chauhan Vs. MoEF& Ors. on Status of Compliance of Directions of Hon'ble NGT related to Solid Waste Management in O.A.No.606/2018, Compliance of Municipal Solid Waste Management Rules, 2016

This universe and living beings are creation of Almighty called Bhagvan, which means and includes - "kshiti, jal, pawak, gagan, sameera, panch rachit yah adham shareera".

These five elements signify:-

Bha= Bhumi,
Ga = Gagan
Va = Vayu
Aa = Agni
Na = Neer

When natural cycle of all these five elements is disturbed due to mixing of poisonous or harmful material, it is in nature of pollution.

1. We are living in the age of technology where people use latest machines and other technological products to get our work done. We move from one place to another using modern transport system based on bikes, cars, buses, jeeps and trucks. We use air conditioners in our homes, offices and vehicles to maintain their temperature to desired level.

Pollution is a situation when something is added to the natural environment which is not naturally there; natural environment is comprised of air, land and water. So any contamination in any of the elements of environment will be regarded as pollution; however, nature of contamination is quite different in each component and may take many forms, land pollution, air pollution and water pollution.

Land pollution is the addition of toxic material in the soil. Our societies are primarily driven by industries; and, inevitably, we have become dependent on industrial products. Besides yielding certain products, there is certainly huge amount of industrial waste that is either buried in the land or thrown into the garbage. They threaten the fertility of the land and disrupt the production of the crops.

Air pollution takes place when something toxic or huge amount of any gas is emitted into the atmosphere. The key causes of air pollution are the emission of carbon dioxide, sulphur dioxides and nitrogen oxides. These gases disturb the natural composition of atmosphere and cause many health issues including severe breathing problems. Of all

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industrial waste, a huge amount is emitted into the air resulting in the air pollution. Moreover, the very vehicles we use are the worst suppliers of toxic gases. The air conditioners are very common in our homes, offices, and vehicles, but little do we know about the negative consequences of them. They emit chlorofluorocarbons which eventually cause depletion, and in worst cases holes, in the ozone layer.

2. Water pollution is a relatively new phenomenon, and one can safely utter that it is solely the result of industrial waste and nuclear waste which is thrown into the open seas and oceans. However, there is significant contribution of our poor sewerage system to it. It has stuffed out marine life. Admittedly, it doesn't affect us in the short run but it does affect us in the long run. We have seen societies suffering from water diseases because they have consumed filthy water.

3. In a research report it was found:

- Seas are now rising at one-seventh of an inch (3.66 millimeters) a year, which is 2.5 times faster than the rate from 1900 to 1990.
- The world's oceans have already lost 1 per cent to 3 per cent of the oxygen in their upper levels since 1970 and will lose more as warming continues.
- From 2006 to 2015, the ice melting from Greenland, Antarctica and the world's mountain glaciers has accelerated. They are now losing 720 billion tons (653 billion metric tons) of ice a year.
- Arctic zone snow cover has shrunk more than half since 1967, down nearly 1 million square miles (2.5 million square kilometers).
- Arctic sea ice in September, the annual low point, is down almost 13 per cent per decade since 1979. This year's low tide is the second-lowest on record.
- Marine animals are likely to decrease 15 per cent, and catches by fisheries in general are expected to decline 21 per cent to 24 per cent, by the end of century because of climate change.

As far as remedies are concerned, we can say that there is only one remedy; we ought to know the consequences and take responsibility of what we have done. There are multinational organizations such as United Nations and World Health Organization who have proposed numerous solutions to the aforesaid issues. Any impurity in the pure form of product is considered as a pollutant. Pollution is affecting our lives in many dimensions.

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The report reveals that even in United States, 40% of rivers and 46% of lakes are too polluted for fishing, swimming and aquatic life. 1/3rd of the top soil in the world is already degraded and with the current rate most of the world's top soil could be gone within the next 60 years. The plastic is reported to start decomposing after 500 to 700 years and it takes about 1000 years.

4. Air Pollution, Water Pollution, Noise pollution and Soil Pollution are the main sources of pollution. In this advanced era, smoke from power plants using fossil fuels, the growing demand of electricity, less use of public transport, burning of coal and garbage, refuse of wasted items to sea, river and canal, more use of chlorofluorocarbons items, poor sanitation system and spreading of dangerous gases in the atmosphere are the root causes of ever growing pollution in our environment.

Following elements are also found and reported for causing pollution and departments concerned are required to take necessary steps:

1. Traffic snarls
 2. Damaged roads
 3. Unbridled construction
 4. Garbage burning
 5. Brick kilns/factories, accelerating particulate matters, carbon monoxide, carbon dioxide and nitrogen dioxide.
5. According to Newton's law, for every action there is a reaction. The repercussions of pollution are producing health diseases, degrading the blessings of nature, eroding the life styles of people, and creating multiple problems. For every problem, there is a solution in order to avoid this disease. The remedial techniques are awareness among public about how to avoid polluting methods, produce electricity from dams, solar and wind sources, strict action by the State on those who pollute environment by spreading poisonous gases in the air, less use of private conveyance, and proper sanitation as well as effective management of waste will help to reduce the level of pollution from our environment.

It is right time to take vigorous measures for making green environment for the people. Otherwise, pollution will continuously and adversely affect the human health, causing adverse effect on society and national economy. We should think and research on point of:

1. Capturing , storage, and reuse if required of carbon di oxide

2. Use of wasted heat
3. De-Salinization of water
6. Recently, emergency situation arose in NCR Delhi on account of pollution and all schools colleges were directed to be closed for a week. Failure in taking steps may cause various destructions and natural calamities, which reminds us of the opening lines of **Kamayani** by **Jaishanker Prasad** as under:-

*“Himgiri ke utung shikhar par, baith shila ki sheetal chhanv,
Ek purush bheege nainon se dekh raha tha pralay pravah
Neeche jal tha upar him tha, ek taral tha, ek saghan
Ek tatva ki hi pradhanta, kaho use jad ya chetan .”*

7. In these conditions, while considering the application of one **Atul Singh Chauhan** in **OA No. 670/2018**, Hon’ble the National Green Tribunal (NGT) vide order dated 21.10.2019 called a report from the State of UP for compliance of Municipal Solid Waste (MSW) and submit a mechanism for compliance of the order. The State of UP by filing an affidavit in the said OA No. 670/2018 submitted the following mechanism for compliance of orders of the Hon’ble Tribunal and effective enforcement of environmental norms:

“(i) The State has developed dedicated UP Environment Compliance Portal www.ucecp.in for monitoring of various issues in compliance of directions of Hon’ble NGT.

(ii) The access of portal is given to Chief Secretary, State Level Monitoring Committees and the District Level Committee.

(iii) Portal has been provided with dedicated Template for Online Filing of the Compliance Status to be reviewed at State Level by the State Level Committees. The issues requiring State Level intervention shall be flagged before the Chief Secretary, Uttar Pradesh.

D. Schedule of Monitoring:

Level of Monitoring	Schedule of Monitoring
<i>District Level Committee under District Magistrates</i>	<i>1st week of every month</i>

<i>District Level Committee under Commissioner</i>	<i>2nd week of every month</i>
<i>State Level Committees</i>	<i>3rd week of every month</i>
<i>Chief Secretary Level</i>	<i>4th week of every month</i>

16. That in compliance of the orders of Hon'ble Tribunal passed in the matters of O.A. No. 116/2014 in the matter of Meera Shukla Vs. Municipal Corporation, Gorakhpur & Ors. and O.A. No. 231/2014 & 66/2015 in the matter of Doaba Paryavaran Samiti Vs. State of UP & Ors., the State has envisaged an oversight mechanism for overall periodical review of the status of compliance of various environmental issues in compliance of the various directions of Hon'ble Tribunal, the functioning of State Level Monitoring Committees constituted by Government of Uttar Pradesh and to suggest on the implementation matters related to control of pollution in the State.

That the State proposes to constitute 3 Member Oversight Committee comprising of (i) former Hon'ble Justice, Hon'ble High Court/Formal District Judge, (ii) Member Administration and (iii) Member Technical to discharge the functions of this Committee. The Constitution of Oversight Committee shall be as follows:-

i.	<i>Former Hon'ble Justice, Hon'ble High Court/Formal District Judge</i>	<i>Member Judicial</i>
ii.	<i>Retired Chief Secretary/Additional Chief Secretary Level Officer with experience in the field of environmental management</i>	<i>Member Administration</i>

iii.	<p><i>Environmental Expert in the fields of industrial pollution, health impact due to water pollution, sewage pollution, ground water mapping and remediation, ETP, CETP, STP technology & design , efficient water management, air pollution, health impact due to air pollution, green house gas emissions, climate change, noise pollution, efficient use of energy, renewable energy, mining & reclamation, source appointment, air pollution forecast, greening & planation, waste management like hazardous waste, bio-medical waste, solid waste, plastic waste, e-waste, construction & demolition waste etc. and with a practical knowledge in the field of Reduce, Reuse, Recycle & EPR etc. from recognized institution of national/international universities of repute.</i></p>	<p><i>Member Technical</i></p>
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- (a) *Each Committee Member will be supported by 03 Professionals/Senior Research Fellows from the field of environment, economics, law with knowledge of information Technology etc., 01 Computer Operator/Personal Assistant and 01 Multi-Tasking Staff. The support professionals and staff will be hired through outsourcing mechanism.*
- (b) *The Committee will be provided with a Secretariat in the premises of Directorate of Environment, Government of Uttar Pradesh along with conference room etc. The Secretarial staff will include Accountant and Administrative Officer on deputation basis and Office Staff on outsourcing basis.*
- (c) *The Chairperson and Members of the Oversight Committee shall be given honorarium as decided by the Government along with the logistic support including vehicle with driver and TA/DA as per rules.*
- (d) *The Oversight Committee will ensure monitoring and periodical review of compliance status through the monitoring portal developed by the State for three tier monitoring at District as well as State Level. The Oversight Committee will be having interactive access to the dedicated monitoring portal for undertaking regular review*

as well as uploading its recommendations for incorporation in the interest of environment compliance.

- (e) *The Oversight Committee shall send its reports and recommendations to the Chief Secretary and the Chief Secretary shall get the recommendations implemented and also file the compliances related to reports/recommendations of the Committee in his quarterly compliance report to be filed in Hon'ble Tribunal.*
- (f) *The above Oversight Committee shall oversee the progress of functioning of District Environment Committee, State Level Waste Management Monitoring Committee, Implementation Committee, Air Quality Monitoring Committee (AQMC), River Rejuvenation Committee (RRC)."*

8. Considering the above proposal, Hon'ble the NGT constituted this Oversight Committee consisting of we, the undersigned with one Member Technical and other officers and officials as enumerated in clauses (a) and (b) mentioned above. The State is obliged to provide Member Technical and other officials, as mentioned in Clauses (a) and (b) above. For office accommodation, it is informed that the same is under furnishing on the First Floor of the office of Environment Directorate. In the meantime, make shift office accommodation and skeletal staff have been provided to the Committee by the UPPCB. The Chief Secretary of UP has been requested to provide regular office accommodation and staff to the Committee, as directed by the Hon'ble NGT as soon as possible.

Vide order dated 20.08.2018 passed in OA No. 606/2018 in re: *Compliance of Municipal Solid Waste Management Rules, 2016*, Hon'ble the NGT had directed for creation of buffer zone around the plants and landfill sites and it was also directed that failure would result in action under Section 15 of the Environment (Protection) Act, 1986 i.e prosecution of the concerned authority. Till the submission of this report, though the authorities concerned were directed to submit reports with regard to creation of buffer zone around the plants and landfill sites, but the required reports have not been submitted till date. As per information submitted by the UPPCB, in most of the districts, buffer zone around the plants and landfill sites have not been created so far. In para 7 of the said order, it was directed to submit Action Plan with timelines and budgetary support/provision for management of MSW, but the picture on the subject is not clear as the district-wise Action Plans have not been submitted to us. It is reported that the State of UP is going to formulate its Solid Waste Management Rules and its draft is in advance stage.

9. The Urban Local Bodies have not incorporated the provisions of Rules in their byelaws and no time-frame has been given to comply with the provisions of the Rules. It is reported by the UPPCB that process for disposal of legacy waste in Noida and Agra is going on. In respect of other districts of the State of UP, no information has been submitted with regard to policy and manner for disposal of legacy waste.

Clause 'J' of Schedule I of the Solid Waste Management Rules, 2016 provides as under:

"J. Closure and Rehabilitation of Old Dumps- Solid waste dumps which have reached their full capacity or those which will not receive additional waste after setting up of new and properly designed landfills should be closed and rehabilitated by examining the following options:

- (i) Reduction of waste by bio mining and waste processing followed by placement of residues in new landfills or capping as in (ii) below.*
- (ii) Capping with solid waste cover or solid waste cover enhanced with geomembrane to enable collection and flaring / utilisation of greenhouse gases.*
- (iii) Capping as in (ii) above with additional measures (in alluvial and other coarse grained soils) such as cut-off walls and extraction wells for pumping and treating contaminated ground water.*
- (iv) Any other method suitable for reducing environmental impact to acceptable level."*

In compliance of the above provision, no report has been submitted with respect to setting up of new and properly designed landfills.

10. Hon'ble the NGT in para 16 of the aforesaid order dated 20.08.2018 as well as in the order dated 26-04-2019 has elaborately dealt with the issues and indicators responsible for compliance of Solid Waste Management Rules, 2016. The mechanism as suggested and the critical issues as well as indicators highlighted by the Hon'ble Tribunal are reproduced as below:



	Key Parameters/ Indicators	Description of Parameters/Indicators for physical evaluation
1	Door to Door Collection	Door to door collection of segregated solid waste from all households including slums and informal settlements, commercial, institutional and other non-residential premises. Transportation in covered vehicles processing or disposal facilities
2	Source Segregation	Segregation of waste by households into Biodegradable, non-biodegradable, domestic hazardous.
3	Litter Bins & Waste Storage Bins	<ul style="list-style-type: none"> • Installation of Twin-bin/ segregated litter bins in commercial & public areas at every 50-100 meters. • Installation of Waste storage bins in strategic locations across the city, as per requirement (Unless Binless) • Elimination of Garbage Vulnerable Points .
4	Transfer Stations	Installation of Transfer Stations instead of secondary storage bins in cities with population above 5 lakhs.
5	Separate transportation	<ul style="list-style-type: none"> • Compartmentalization of vehicles for the collection of different fractions of waste. • Use of GPS in collection and transportation vehicles to be made mandatory at least in cities with population above 5 lakh along with the publication of route map.
6	Public Sweeping	<ul style="list-style-type: none"> • All public and commercial areas to have twice daily sweeping, including night sweeping and residential areas to have daily sweeping.
7	Waste Processing <ul style="list-style-type: none"> • Wet Waste • Dry Waste • MRF Facility 	<ul style="list-style-type: none"> • Separate space for segregation, storage, decentralised processing of solid waste to be demarcated • Establishing systems for home/decentralised and centralised composting • Setting up of MRF Facilities.
8	Scientific	<ul style="list-style-type: none"> • Setting up common or regional sanitary landfills by all local bodies for the disposal of permitted waste under the rules

	Landfill	<ul style="list-style-type: none"> Systems for the treatment of legacy waste to be established.
9	C&D Waste	Ensure separate storage, collection and transportation of construction and demolition wastes.
10	Plastic Waste	Implementation of ban on plastics below <50 microns thickness and single use plastics.
11	Bulk Waste Generators (BWGs)	Bulk waste generators to set up decentralized waste processing facilities as per SWM Rules, 2016.
12	RDF	Mandatory arrangements have to be made by cement plants to collect and use RDF, from the RDF plants, located within 200 kms.
13	Preventing solid waste from entering into water bodies	Installation of suitable mechanisms such as screen mesh, grill, nets, etc. in water bodies such as nallahs, drains, to arrest solid waste from entering into water bodies.
14	User Fees	Waste Generators paying user fee for solid waste management, as specified in the bye-laws of the local bodies.
15	Penalty provision	Prescribe criteria for levying of spot fine for persons who litters or fails to comply with the provisions of these rules and delegate powers to officers or local bodies to levy spot fines as per the byelaws framed.
16	Notification of Bye Laws	Frame bye-laws incorporating provisions of MSW Rules, 2016
17	Citizen Grievance Redressal	Resolution of complaints on Swachhata App within SLA.
18	Monitoring mechanism	States/ULBs to update monthwise targets/ action plans on the online MIS.

Directions contained in para 23 of the order dated 20.08.2018 with regard to setting up of Control Rooms and installation of CCTV Cameras to monitor dumping sites and garbage collection has not been complied with so far.



Hon'ble the NGT, vide order dated 12.09.2019 passed in OA No. 606/2018, directed that information is required to be submitted in terms of following thematic areas, viz.

- Compliance to Solid Waste Rules including Legacy Waste.
- Compliance to Bio-medical Waste Rules.
- Compliance to Construction & Demolition Waste.
- Compliance to Hazardous Waste Rules.
- Compliance to E-waste Rules.
- 351 Polluter Stretches in the country.
- 122 Non-attainment cities.
- 100 industrial clusters.
- Status of STPs and re-use of treated water.
- Status of CETPs/ETPs including performance.
- Ground water extraction/contamination and re-charge.
- Air pollution including noise pollution.
- Illegal sand mining.
- Rejuvenation of water bodies.

Information with regard to above thematic areas was also required be submitted to CPCB by the Chief Secretaries of all the States and Union Territories in following terms:

- Current status
- Desirable level of compliance in terms of statutes.
- Gap between current status and desired levels.
- Proposal of attending the gap with time lines.
- Name and designation of designated officer for ensuring compliance to provisions under statute.

11. Hon'ble the Supreme Court considered the seriousness of the matter and while deciding **Writ Petition (Civil) No. 13029/1985** in re: *M.C. Mehta versus Union of India and others*, wherein the matter of State of UP was also involved, vide order dated 25.11.2019 held as follows:

".....We find from the Affidavit placed by Mr. A. N. S. Nadkarni, learned ASG, that the fire count as on 07.11.2019 has increased thereafter in the States of Punjab and Haryana and Uttar Pradesh on some of the



days. The situation is alarming and indicates that the order has not been complied with and for that not only the State machinery is responsible, but the farmers are also responsible. Considering the aforesaid aspects and also the Air Quality Index, it has become necessary to take care of the situation, otherwise such incidents are not going to stop in future.

2. We are informed by the Chief Secretary to the Govt. of NCT of Delhi also that they have arrangements to clean annually the garbage and waste to the extent of 55% only and the remaining 45% cannot be cleaned in spite of best efforts considering the annual capacity to clean the garbage/waste. We have suo moto taken note of the water pollution in Delhi and other places as it appears that there are reports that impure water is being supplied to the people and there are reports to the contrary that samples have been manipulated. We cannot leave the matter at that. As a matter of fact, in such a matter of air and water pollution, it is the Constitutional duty enjoined upon all the stakeholders to do the needful for providing better air and potable water. It was also stated by the Chief Secretary to the Govt. of Delhi that there are certain problems of governance. The problem of governance, if any, cannot come in the way to deal with such matters. It is expected from the Government machineries not to enter into the rival claims, but to sit down together, work it out how to improve the air quality and whether potable water is being supplied or not, and how to improve the water management.

3. We are also apprised by the Chief Secretary to the State of Uttar Pradesh that they are mainly focusing on eight districts, as with regard to those districts this Court has passed the order. He has also reported to us that stubble burning incidents, which have been increased, are in the Eastern region. It may not affect Delhi and NCR Region. As a matter of fact, such approach is not understandable that the State has to take care of only those areas for which this Court has issued the directions. We take judicial notice of the fact that there are six other cities in the country which are reportedly more polluted in air quality index than Delhi, out of which three are stated to be in Uttar Pradesh only. Hence, we propose to issue notice to all the States to report to us what is the Air Quality Index in the various towns. How they are discharging their obligations with respect to lifting of the garbage, waste etc. and by and large, we can take a judicial notice of the fact that similar is the situation in virtually several cities in various States. The Corporations are not having even the basic arrangements for lifting the garbage, which is being generated everyday. It appears to be a case of lost priorities. Be that as it may, there are certain cities which are managing the garbage effectively and efficiently in India, which indicates that it can be done in effective way but there is lack of proper planning in that regard.

4. We see Yamuna river virtually turned into a sullage. We take judicial notice of this situation. Similar is the position with Ganges. As it proceeds, industrial effluents are being poured in rivers. Sewage is also being directly put in rivers contributing to the river water pollution. We direct the Pollution Control Boards of the various States as well as the Central Pollution Control Board and various Governments to place before us the data and material with respect to various rivers in the concerned States, and what steps they are taking to curb the pollution in such rivers and to management as to industrial effluents, sewage, garbage, waste and air pollution, including the water management. We club the ending case of water management with this matter.

5. It was stated by the Chief Secretary to the State of Punjab that there are few machines by which stubble can be collected called the bailors but those machines are concentrated in few districts only. He has assured us of the fact that such bailors to be provided in different districts at block levels so that small farmers can use these machines for removal of the stubble. We direct the States of Haryana and Uttar Pradesh also to do the needful in this regard. We also issue notice to various other States as stubble burning is taking place in various other States also to submit a report as to the stubble burning in their States and what steps they are taking and what they propose to do in this regard.

6. With respect to Smog Towers, let a concrete decision be taken within 10 days from today what kind of towers are required which may operate successfully and how many such towers are required so as to take care of the pollution which is being caused in Delhi and NCR region. The decision be taken not only by the Government of Delhi, but also by the States of Punjab, Haryana and Uttar Pradesh, where the position is reported to have deteriorated.

7. We are informed that Anti Smog Guns were experimented by the Government of NCT of Delhi which is used as a cannon that sprays atomized water 50 metres into the air to bring down suspended pollutants. The device is connected to a water tank and it can be taken to different parts of the city on a vehicle. We require the Government of NCT of Delhi to report to us what steps they have taken in this regard to use and acquire these Anti Smog Guns and the outcome of the experiment which was performed. Let Central Pollution Control Board (CPCB) also ascertain and submit a report regarding the effect created by the use of such guns within 10 days.

8. There are other technologies which are being used to control the pollution. Oxy Furnaces are being developed to reduce the Ozone Emissions from industries. Technology of i) Wireless Sensors; ii) Nanotechnology; iii) Laser methods; (iv) Spectroscopic monitoring

techniques and (v) Chemical methods are also used so as to control the pollution.

10. As we have noted that from last several years, the position of air pollution is worsening in spite of various orders passed by this Court. The reports and the scientific data indicating that large section of people are suffering from the dreaded diseases due to such air pollution such as Cancer, Asthma and various other diseases. Life span is adversely affected. Time has come that the various States recognise right to life is important right. Human life and health have been put in danger. In such scenario, why they should not be required to pay compensation to such persons who are being affected by inadequate arrangement to check the air pollution, non-lifting of garbage, waste which add ultimately to the pollution.

11. In this case we find that Delhi is lacking the capacity to the extent of 45% to even clean the garbage/waste which is being generated. Similar is the situation in various other places. We take note of the situation which is alarming and time has come to remind the State machineries as to their duties as all of us are meant to serve the people of this great country. Our Constitution has envisaged certain Directive Principles as they are more important rights at the discretion of the Government. The Courts are not to interfere in that, but dereliction cannot be to the extent that the very right to life is endangered by the inaction.

12. We find that the State has to take care of the health and strength of workers, men and women. Children are given opportunities and facilities to develop in a healthy manner. The State is duty bound under Article 41 also to take care of old age, sickness and disablement etc. The State is also under obligation under Article 47 to raise the level of nutrition and the standard of living and to improve the public health. Under Article 48, the State is duty bound to endeavour to organise agriculture and animal husbandry with modern and scientific lines. Article 48A deals with protection and safeguarding of forests and wild life. Article 51A(g) confers duty on individuals to protect and improve the natural environment including forests, lakes, rivers and wild life, and to have compassion for living creatures. Article 51A(h) requires to develop scientific temper, humanism and the spirit of inquiry and reform.

13. Not only the basic Fundamental Rights are being ignored with respect to air and water, problem of governance are being projected, which cannot come into the way of the basic Fundamental Rights which a human enjoys, much less to talk of the Fundamental Duties and Directive Principles contained in the State policy which have already found statutory expression in the form of Municipal laws, Prevention of Air Pollution and Water Acts and various schemes framed by the Central Government and



State Governments, but we see neither the air quality has improved nor the water quality in several States, not to talk of Delhi only. We have called for the report from Delhi Government where the reports indicate that the contaminated water is being supplied and also from Bureau of Indian Standards to submit report in this regard.

14. In the aforesaid situation, we have to direct the various State Governments to submit a report not only as to the air quality but also as to the quality of water which is being supplied, and water management system.

15. At the same time, as we find that in spite of various orders passed by this Court, we are not able to improve the situation of air quality which we can see at least in Delhi and NCR with certainty. Time has come to require the State Governments to explain why they should not be asked to compensate the persons who are being affected by bad air quality. Obviously, the State is run by the administration, why liability should not be imposed for such a tort on the concerned machinery also of the various States which are failing to discharge their basic duties. This Court in *Municipal Council, Railam Vs. Vardhichand & Ors.*, reported in (1980) 4 SCC 162 has held they have to take proper and positive action in this direction. It is their bounden duty to provide civic amenities, and also to see that self-created bankruptcy does not come in the discharge of the statutory obligation which are necessary for existence of human life. We have seen during the course of the arguments that one State is passing the burden upon the Centre and then it is stated on behalf of the Central Government that they have framed scheme and it for the State Governments to implement it. We expect not only the 'policy making' but also its 'implementation'. Let the States of Punjab, Haryana, Uttar Pradesh and the Government of NCT of Delhi respond, due to the air pollution, why the concerned Government and its concerned machinery, from top to bottom, should not be asked to compensate the citizens of Delhi and adjoining areas for various diseases which are being caused and sufferings and troubles which are being faced and the report indicates the life span is being shortened.....

16. Besides that, we also issue notice to the learned counsel appearing on behalf of the farmers as to show cause why the orders of this Court have been violated and why the farmers should not be asked to pay the compensation which may be determined by this Court and why the burden should not be fastened upon them also."

12. The State Government has also been directed to give the compliance reports on the following issues:



- a) Status of functioning of Committees
- b) Status of the Action Plan in compliance vide order dated 20.09.2018 in the News Item published in "The Hindu" authored by Shri Jacob Koshy Titled "More river stretches are now critically polluted: CPCB (O.A. No. 673/2018).
- c) Status of functioning of Committees constituted in News Item Published in "The Times of India" Authored by Shri Vishwa Mohan Titled "NCAP with Multiple timelines to Clear Air in 102 Cities to be released around August 15" dated 08.10.2018.
- d) Status of Action Plan with regard to identification of polluted industrial clusters in O.A. No. 1038/2018, News item published in "The Asian Age" Authored by Sanjay Kaw Titled "CPCB to rank industrial units on pollution levels" dated 13.12.2018.
- e) Status of the work in compliance of the directions passed in O.A. No. 173 of 2018, *Sudarsan Das v. State of West Bengal & Ors.* Order dated 04.09.2018.
- f) Total amount collected from erring industries on the basis of 'Polluter Pays' principle, 'Precautionary principle' and details of utilization of funds collected.
- g) Status of the identification and development of Model Cities and Towns in the State in the first phase which can be replicated later for other cities and towns of the State.

13. The Committee, in its meeting at Lucknow on 05.12.2019 and 16.12.2019, interacted with concerned departments i.e. Urban Development Department, UPPCB and visited sites at Lucknow, Varanasi, Mirzapur and Ghaziabad, and held discussions with officers of concerned departments therein. The Committee reviewed the progress of compliance of the orders of Hon'ble NGT in various thematic areas.

14. The status of **Solid Waste Management** in Uttar Pradesh has been reported to be as below:

- There are 652 Urban Local Bodies in Uttar Pradesh (Nagar Nigam-17, Nagar Palika Parishad-198, Nagar Panchayat-437)
- Total Solid Waste Generation is 17377 TPD.



- Total no. of wards are 12007 and Door to Door collection is done in 11675 Wards
- Quantity of collected Solid Waste is 17329 TPD
- Treatment facilities developed for 4615 TPD.
- 12 MSW Treatment & Disposal facilities are operational with cumulative treatment capacity of 4615 TPD.

Allahabad 600 TPD	Barabanki 30 TPD	Etawah 75 TPD	Kannauj 25 TPD	Mainpuri 30 TPD	Pilkhua 45 TPD
Muzaffar Nagar 120 TPD	Raebareli 70 TPD	Aligarh 220 TPD	Lucknow 1300 TPD	Varanasi 600 TPD	Kanpur 1500

The Committee observed that about 20 plants of treatment capacity 4155 TPD are either lying closed or the construction is stopped due to the fact that the project is under arbitration or litigation. The Committee felt urgent need of settlement of such legal complications in order to make this Solid Waste Processing Facility operational.

15. The Committee has observed following gaps in the compliance of Solid Waste Management in the State and following recommendations are made for ensuring the compliance of Solid Waste Management Rules, 2016:

- At present although the collection of waste has improved among ULBs, however segregation of Solid Waste at source is not being practiced satisfactorily as per rules. Except very small number of ULBs in the State, the target of achieving 100% source segregation is still not being done in majority of 652 local bodies in UP in spite of expiry of timeline given in Rules & further extended by Hon'ble NGT. In these circumstances, the Committee recommends that an accountability framework shall immediately be prepared to fix responsibility for timely compliance and this accountability framework may be linked with ACR grading of concerned ULB's officials, district authorities and further put in place. Provision of performance guarantee and penalty may be imposed on concerned ULBs in case of non-progress and persistent failure.

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- The State needs to be directed to develop a mechanism for segregation of Solid Waste into various components, namely, Bio-Degradable, Non-Bio-Degradable including recyclable waste, Non-Recyclable Waste, Construction & Demolition Waste as per Rule-3(44) immediately.
- At present the status of sanitary land fill sites for safe disposal of Solid Waste is not as per rules and the State may be directed to immediately undertake work of restoration, development of sanitary landfill sites at least in all big cities where more than 500 TPD waste is generated.
- The Committee hereby recommends to direct the State to ensure transportation of Solid Waste in Environmentally Sound Manner through specially designed and covered transportation system & disposal as per the Rules.
- At present in-Situ Solid Waste Management Facilities to be developed by bulk Waste generator are yet not put in place properly and in most of the ULBs, bulk waste generators have still not developed this facility. All Resident Welfare Associations, Market Associations, all gated communities and institutions with more than 5000 sq.mt. area, hotels & other bulk generators may be directed to develop in-situ Waste Management Facilities with immediate effect in a time -bound manner failing which penalty shall be imposed on such bulk waste generators.
- At present rules regarding master plans of the cities to earmark places for setting up of Solid Waste Processing and Disposal Facilities are still not put in place effectively. The State may be directed to make provisions in Master Plan of every city for setting up of Solid Waste Processing and Disposal Facilities in line with the provisions of Rule 11 (e).
- At present 499 ULBs have identified & allotted lands for setting up of processing and disposal facilities for Solid Waste management. The district authorities in rest of 153 ULBs may be directed for identification and allocation of suitable land for setting up of processing and disposal facilities within one month time failing which the state should initiate action against concerned revenue authorities and District Magistrate in all such cases where land is not made available by 31st January 2020.



- At present the State has not notified buffer zone for Solid Waste Processing and Disposal Facilities. The ULBs and concerned authorities must complete the process for time-bound compliance of the provision of Rule 11(l) within next three months failing which the committee recommends to initiate penal provision for furnishing performance guarantee to be deposited by the concerned ULBs after expiry of three months period.
- Since till now, the State Govt & ULBs have not framed byelaws for local bodies and Village Panchayats, the State may be directed to frame suitable by laws in consonance with Solid Waste Management Rules.
- State must submit time bound Action Plan with clearly defined time-lines for closure and rehabilitation of old dumps as per the provisions of Solid Waste Management Rules, 2016.
- As per the information submitted by Nagar Vikas Vibhag regarding legacy waste treatment/remediation, the department has invited tenders for 10 large sites having approximately 39 Lakh Tons of legacy waste. The State may be directed to submit complete inventory & Time bound disposal plan for its disposal as per the provisions of Solid Waste Management Rules, 2016.

16. **Thematic area : Compliance of Solid Waste Rules including Legacy Waste.**

<ul style="list-style-type: none"> • Current status 	<ul style="list-style-type: none"> • Total Solid Waste Generation in U.P. is 17377 TPD. The quantity of collected Solid Waste is 17329 TPD. Total no. of wards are 12007 and Door to Door collection is done in 11675 Wards. • There are 12 MSW processing facilities functional with cumulative treatment capacity of 4615 TPD. • Only 2 MSW processing facilities have obtained valid authorization under the provision of Solid Waste Management Rules, 2016. • UP Solid Waste Management Policy framed. • State Level Waste Management and Monitoring Committee constituted under the Chairmanship of Principal Secretary, Urban Development UP vide O.M. dated 14-06-2019. • State Level Advisory Body constituted. • Annual Report for the year 2018-19 sent to CPCB.
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<ul style="list-style-type: none"> • Gap between current status and desired levels. 	<ul style="list-style-type: none"> • 12762 TPD of Solid Waste is being dumped without any treatment. • Solid Waste Processing Facilities for total quantity of Waste Generation are not setup. • Segregation of Waste not being done. • No time-bound plan for disposal of Legacy Waste. • All Plants have not obtained Authorization from UPPCB. • None of the model cities or villages has been made fully compliant with environmental norms. • Legacy Waste not yet disposed.
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17. **Thematic area : Compliance to Hazardous Waste Rules.**

Issues to be covered in Information on Thematic Area		
Current status	a- Hazardous Waste generating units :	
	Total Units covered under HW Rules	2366
	Closed Units	133
	Operational Units	2233
	<ul style="list-style-type: none"> • All operational units are either having Authorisation or application is under process. • There are 03 common TSDF for disposal of Land fillable and Incinerable hazardous waste. 	
	b- Hazardous Waste :	
	Type of Waste	Authoriz ed Quantity (MTA)
Total Hazardous Waste Generated (MTA)	301808.725	241866.980
Land fillable Waste Generated (MTA)	71079.946	57283.957
Incinerable Waste Generated (MTA)	17889.431	14311.545
Recyclable Waste Generated (MTA)	74134.196	59307.357
Utilizable Waste Generated (MTA)	138705.151	110964.121
Desirable level of compliance in terms of statutes.	At present all the generated hazardous waste is disposed as per the nature of hazardous waste i.e. land fillable waste is sent to TSDF, incinerable waste is sent to incinerator/ cement plant, recyclable and utilizable waste is taken by authorised recycler industries as raw material.	

Gap between current status and desired levels.	Though at present there is no gap , but considering future requirement 01 TSDF is proposed at District Amroha and 02 operational TSDFs at Kumbhi Kanpur Dehat are going for capacity enhancement.
Proposal of attending the gap with time lines.	Though at present there is no gap , but considering future requirement 01 TSDF is proposed at District Amroha and 02 operational TSDFs at Kumbhi Kanpur Dehat are going for capacity enhancement.

18. **Thematic area : Compliance to E-waste Rules.**

Issues to be covered in Information on Thematic Area																			
Current status	<ul style="list-style-type: none"> Total E-waste generation in UP : 2.0 Lacs TPA Common Facilities for E-Waste Collection, Dismantling & Recycling : 49 <table border="1"> <thead> <tr> <th>Facility</th> <th>Number</th> <th>Capacity TPA</th> </tr> </thead> <tbody> <tr> <td>Collection Centre (CC)</td> <td>10</td> <td>8 CC -17091 2 CC- 10000 Pcs. Per Annum</td> </tr> <tr> <td>C C & Dismantler</td> <td>19</td> <td>1,26,674.5 TPA</td> </tr> <tr> <td>CC, Dismantler & Recycler</td> <td>15</td> <td>1,19,931.5 TPA</td> </tr> <tr> <td>CC, Dismantler, Recycler & Refurbisher</td> <td>05</td> <td>24,580 TPA</td> </tr> <tr> <td>Total :</td> <td>49</td> <td>2,88,277 TPA 1,44,511 TPA (Recycling capacity)</td> </tr> </tbody> </table> <ul style="list-style-type: none"> State Level Waste Management and Monitoring Committee constituted under the Chairmanship of Principal Secretary, Urban Development UP vide O.M. dated 14-06-2019. Annual Report sent to CPCB. 	Facility	Number	Capacity TPA	Collection Centre (CC)	10	8 CC -17091 2 CC- 10000 Pcs. Per Annum	C C & Dismantler	19	1,26,674.5 TPA	CC, Dismantler & Recycler	15	1,19,931.5 TPA	CC, Dismantler, Recycler & Refurbisher	05	24,580 TPA	Total :	49	2,88,277 TPA 1,44,511 TPA (Recycling capacity)
Facility	Number	Capacity TPA																	
Collection Centre (CC)	10	8 CC -17091 2 CC- 10000 Pcs. Per Annum																	
C C & Dismantler	19	1,26,674.5 TPA																	
CC, Dismantler & Recycler	15	1,19,931.5 TPA																	
CC, Dismantler, Recycler & Refurbisher	05	24,580 TPA																	
Total :	49	2,88,277 TPA 1,44,511 TPA (Recycling capacity)																	
Desirable level of compliance in terms of statutes.	<ul style="list-style-type: none"> There should be no gap in E-waste handling capacity with respect to its generation. No illegal activities of E-waste processing in the State. 																		

Gap between current status and desired levels.	55,489 TPA (Recycling capacity)
Proposal of attending the gap with time lines.	<ul style="list-style-type: none"> • 01 Common E-waste processing facility proposed in Amroha. NOC issued by UPPCB. Public Hearing conducted for Environment Clearance. • Regular drives to check and control illegal processing and dumping of e-waste.

Steps are required to be taken to meet out the gap of 1841 MLD treatment infrastructure.

19. **Thematic area : Status of STPs and re-use of treated water.**

Issues to be covered in Information on Thematic Area		
Current status	Total Sewage Generation in U.P.- 5000 MLD (approx.)	
	Installed Capacity- 3159 MLD	
	Utilised Capacity- 2856 MLD	
	S.No	Sewage Treatment Plant in U.P.
1	Total STP	100
2	Operational STP	81
	STP Achieving Treated Norms	56
	STP not Achieving Treated Norms	25
3	STP not In Operation	19
Desirable level of compliance in terms of statutes.	<ul style="list-style-type: none"> • There should be no gap in generation and treatment infrastructure. • All STPs to achieve treated effluent quality norms as per EP Rules, 1986. • Treated sewage to be recycled for irrigation, dust suppression. 	
Gap between current status and desired levels.	1841 MLD	
Proposal of attending the gap with time lines.	58 STPs having capacity 1338.33 MLD are under construction.	

20. Thematic area : Status of CETPs/ETPs including performance.

Issues to be covered in Information on Thematic Area					
Current status	• 07 CETPs in U.P. :				
	Name, Address of CETP	Operated by	Capacity (MLD)	Sector	Compliance Status
	Apparel Park Tronica City CETP, Phase-I (for textile units), Ghaziabad	UPSIDC	4	Textile	Not operational
	CETP, HPDA, Pilkhaun, Hapur	HPDA	2.1	Textile	Complying
	CETP, UPSIDC Textile Complex, Rooma, Kanpur (for textile units)	UPSIDC/Rooma Pollution Control Association	1.5	Textile	Not Complying
	CETP Jajmau, Kanpur	U.P. Jal Nigam	36	Tannery	Not Complying
	CETP, Industrial Area, Site-A, Mathura	Industrial Association	6.25	Textile	Not Complying
	Banther Industrial Pollution Control Co. CETP, Banther, Unnao	Banther Industrial Pollution Control Co.	4.5	Tannery	Complying
Unnao Tanneries Pollution Control	Unnao Tanneries Pollution Control Co.	2.15	Tannery	Complying	

	Company (CETP) Site-II, Unnao				
Desirable level of compliance in terms of statutes.	<ul style="list-style-type: none"> • All the 07 CETPs should be complying. • Treated effluent to be recycled for use in member units. • Inlet standards to be complied. 				

21. **Thematic area : Ground water extraction/contamination and re-charge.**

Issues to be covered in Information on Thematic Area	
Current status	At present 45 overexploited, 21 Critical and 15 Semi Critical blocks have been declared by Central Ground Water Authority in U.P. with regard to Ground Water extraction.
Desirable level of compliance in terms of statutes.	All the 81 blocks of the state, which are facing Ground Water scarcity requires remediation w.r.t. to Ground Water Recharge within defined timeline.
Gap between current status and desired levels.	All the blocks which are existing in the State are desired to be converted in safe zone as 81 blocks are not in safe zone w.r.t. Ground Water.
Proposal of attending the gap with time lines.	State Government of U.P. has notified <i>THE UTTAR PRADESH GROUND WATER (MANAGEMENT AND REGULATION) ACT, 2019 (U.P. Act No-13 Of 2019) Dated- 07, August 2019</i> which is effective from 02 nd October 2019. As per provision of this act the district level counsel is to be constituted within defined time regarding monitoring of ground water drawl and recharge in which the District Magistrate will be the redressal officer of grievance related with ground water issues.

22. We discussed the collection, segregation, transportation and disposal of solid waste in district Lucknow and also visited MSW Plant at Shivery, Lucknow. It was observed as under:

- The vehicles transporting waste were not properly covered with the tarpaulin/plastic sheets. M/s Eco-Green Energy Pvt. Limited engaged in collection and transportation of MSW covers only 50% area of Lucknow city.
- Solid Waste treatment & processing plant identified by Lucknow Nagar Nigam (LNN) is at Mohan link- road, village Shiveri, Lucknow. It is

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spread in the area of 19 hectares and operated by M/s Eco-Green Energy Pvt. Limited. In processing plant, firstly the received waste is weighed on Weigh Bridge of 100 ton capacity. Records of received waste are maintained regularly. Received waste contains 05% Inert from MSW Processing, 52% Refuse-derived fuel (RDF), 07% compost & 36% inorganic. Plastics, rubbers, stones, wood, iron are few component of waste after weighing the waste is sent to segregation unit.

• **Operational Status of Different Units of MSW Treatment Facility.**

A detailed inspection was carried out on date 23/11/2019 and 01/12/2019 of the SWM Treatment Facility located at village Shiveri, Mohaan Road, Lucknow which is being operated by M/S Eco Green Energy Pvt Ltd. The Inspecting team comprised of the authorized officials of UP Pollution Control Board, Regional office, Lucknow. The inspecting team carried out a detailed assessment of the Solid Waste treatment & processing plant facility on the following points. MSW treatment facility has different divisions for processing of waste.

1. Composting Section,
2. Granulation Plant,
3. Refuse Derived Fuel (RDF) plant.

- The composting section handles the Biodegradable component of the Solid Waste received in the facility.
- The granulation plant has been established for converting the plastic waste into granules which is to be disposed off to vendors for processing into plastic products.
- The RDF plant is designed to handle the combustible constituents of the Solid Waste.

At the time of Inspection, Total 4 Nos. (02 nos-100mm size separator trommel and other 02 nos Ballistic gravity trommel) trommels for separating the Biodegradable component from the Weigh Bridge-100 ton Solid Waste were not found operating. The combustible constituents were being conveyed to the RDF plant which was not found operating. The air drying section and pelletisation unit of RDF plant was also not found in operation. It was informed by the representative of M/S Eco Green Energy Pvt Ltd that the



combustible portion of Solid Waste was being supplied (free of cost) to M/s ACC Cement and taken to its unit located at Kaimur, Madhya Pradesh for clinker manufacturing. Hence pelletisation section of RDF plant was not being operated since last six months due to financial problem.

The plastic waste was also included to form the part of combustible component being supplied to M/s ACC Cement hence granulation unit for processing plastic waste was also not found in operation. It is reported that compost is not being disposed or transferred to the place where required and more than 2 lac MT compost accumulated at the place is causing leachate and underground water contamination.

23. The Committee is of the view that the following issues need be addressed immediately with respect to Lucknow:

1. The inspection of the processing facility has to be done on regular basis. It is required that the facility should maintain its record in a manner that the waste receipt is in consonance with its processing and disposal.
2. Apart from maintaining a log book at every point, it is imperative that the effluent treatment system should be upgraded so as not to cause an adverse impact on the ground water quality.
3. It would also be pertinent to remark that shallow borewells be established especially in the tipping area and adjacent to composting yard for monitoring the ground water quality and arrangement be made for monitoring the ambient air quality periodically along with upgrading the effluent treatment plant.
4. It is suggested that the collected waste should not be left to the vagaries of nature and be processed as soon as it is received.
5. The RDF component is recommended to be bundled in bails and secured tightly to prevent it from scattering.
6. In view of the health hazards associated with handling of MSW it is mandatory to equip the workers with adequate safety equipments and providing them with facility of medical checkups.
7. It is expected that a buffer of wide green belt be created along the periphery of the facility to arrest fugitive particulate matter from spreading out and effectively suppress the foul odour.

8. In view of the imperativeness of extending the reach of MSW collection to every house hold in the city it is urgently required to cover all the existing 110 wards of the city. At the same time the collecting agency is required to impress upon every house hold to carry out segregation at source.
9. To involve more vehicles per day/increase the frequency of plying of their fleet to collect the rest of the waste 365 MTD to have more amount of waste for conversion to compost or RDF.
10. To improve the plantation inside the plant premises.
11. To stop and prevent open burning of tree leaves and other waste by sweepers on the roadside and direct them to take all the waste to the community waste storage bins/sites only.
12. To assess the pollution load, monitoring facility should to be developed at processing plant area.
13. To spread mass awareness through messages like "Clean Lucknow, Green Lucknow" or "Keep your waste unmixed" etc. and cartoons related to MSW management can be painted on the LNN vehicles, Public buses or private buses for public awareness.
14. To spread awareness through cable TV and local channels as these are very powerful media to create awareness for public about solid waste management in the city. NGOs with good mass communication skills can develop good education programmes for the public on the new solid waste management strategies either through direct support or through use of LNN facilities.
15. To encourage Social Clubs to sponsor many events to keep the topic of Solid Waste Management in city alive and design programmes every week or month. Ward committees should use their good offices for public involvement to make their wards litter free and clean. Healthy competitions among the wards may be organized by the LNN. Corporation may also announce rewards to the employees contributing to the cleanliness of city. Citizens must be encouraged by the LNN authority to segregate wastes.
16. Land filling should be restricted to those wastes that are non-biodegradable or inert or which are not suitable for recycling.
17. Bio medical and industrial wastes must not be mixed with MSW.

18. Lucknow Nagar Nigam authorities are to establish and maintain Solid Waste storage/processing facilities that do not create unhygienic and unsanitary conditions in the area.
19. It has been strongly suggested that this locational restriction be abided by LNN authority, because at least for 500 meters, buffer zone is not available around the solid waste processing plant. And similarly Clause (K) of 17.4.1 of Solid Waste Management Manual prescribes for water supply well, according to which no land fill should be constructed within 500 meters of any water supply well. During inspection time it was observed that the water is being supplied to the inhabitants of the area through boring.

24. Recommendations:

Following recommendations are being made by the Committee for ensuring the compliance of Solid Waste Management Rules, 2016:

- An accountability framework shall immediately be prepared to fix responsibility for timely compliance of the Rules regarding segregation of waste and this accountability framework may be linked with ACR grading of concerned ULB's officials, district authorities and further put in place provision of performance guarantee, penalty to be imposed on concerned ULBs in case of non-progress and persistent failure.
- The State may be directed to develop mechanism for segregation of Solid Waste into various components.
- The State to immediately undertake work of restoration, development of sanitary landfill sites at least in all big cities where more than 500 TPD waste is generated.
- The State to ensure transportation of Solid Waste in Environmentally Sound Manner through specially designed and covered transportation system & disposal as per the Rules.
- The State may be directed to make provisions in Master Plan of every city for setting up of Solid Waste Processing and Disposal Facilities in line with the provisions of Rule 11 (e).
- The district authorities in rest 153 ULBs, who have not identified land for

MSW, may be directed to identify and allocate suitable land for setting up of processing and disposal facilities within one month, failing which the State should initiate action against concerned revenue authorities and District Magistrate in all such cases where land is not made available by 31st January 2020.

- The State may be directed to notify buffer zone for Solid Waste Processing and Disposal Facilities within next three months, failing which the Committee recommends to initiate penal provision for furnishing performance guarantee to be deposited by the concerned ULBs after expiry of aforesaid period.
- The State may directed to frame suitable by laws in consonance of Solid Waste Management Rules.
- The State must submit time bound Action Plan with clearly defined time-lines closure and rehabilitation of old dumps as per the provisions of Solid Waste Management Rules, 2016.
- As per report, more than 2 lac MT solid waste in Lucknow, approximately 6 lac MT solid waste in Varanasi and approximately 4 lac MT solid waste in district Allahabad is lying in dumping stations without any disposal, causing environmental pollution and leachate. The concerned local authorities/Municipal Commissioners may be directed to do the needful within a reasonable time and show cause notices be issued to concerned authorities as to why environmental compensation be not imposed on them for not complying with the provisions of the Rules.
- Steps are required to be taken to dispose of the legacy waste.
- Steps are required to be taken for C and D Waste Policy and processing facility within a reasonable time.
- Leachate generation is a threat to surface water and ground water. Immediate measures are required to be taken in every city of the State where there is legacy waste and accumulation of large amount of solid waste.
- With regard to position of STPs, total sewage generation in the State as reported is:
 - (a) 5000 MLD approximately
 - (b) Installed capacity= 3159 MLD

- (c) Utilised capacity= 2856 MLD
- (d) Number of STP not in operation= 19
- (e) STP not achieving treated norms=25

- The chart, as reported, reveals that there is a large gap between generation and treatment. More than 50% sewage water is discharged into rivers or in open space or nullahs, causing air pollution and underground water pollution. Immediate steps are required to be taken to meet out the gap.

- As reported separately in separate reports with regard to condition of STPs in district Varanasi, it was found that more than 50 MLD sewage water is directly discharged into river Ganga through Varuna. A show cause notice be issued to the Principal Secretary, Environment and MD Jal Nigam as to why environmental compensation be not imposed on them for not complying with the rules and orders of Hon'ble NGT.

- As per report submitted by the UPPCB, the water quality of river Gomti is found in category D and E, which is neither safe for drinking purposes nor for outdoor bathing.

- Water quality of river Ganga as reported is also found in category D at sampling point Kanpur which is neither safe for drinking purposes nor for outdoor bathing.

- Water quality of river Yamuna at sampling point Agra is also found in Category D which is neither safe for drinking purposes nor for outdoor bathing.

- List of the reports with regard to air quality, water quality, ground water monitoring data, FIRs with regard to stubble burning, environmental compensation imposed and realised and list of prosecution against defaulters is attached herewith.

The Member Secretary, UPPCB is directed to submit this report to the Registrar General, National Green Tribunal, New Delhi (Principal Bench), with the request to place the same before Hon'ble NGT with a copy to the Chief Secretary, Govt of UP for necessary action.

A Pandey
19/12/19.

(Dr Anup Chandra Pandey)
Member, Oversight Committee, UP

Justice S.K. Singh
19/12/19
(Justice S.K.Singh)
Chairman, Oversight Committee, UP

Dec 19, 2019

List of Enclosures

1. **Air Quality Index**
 - Cities-Lucknow, Agra, Noida, Allahabad, Kanpur, Mathura.
 - Month-October and November, Year 2018 and 2019
2. **River Water Quality Monitoring Data** for the period January to November, 2019 (Lucknow-Gomti River, Kanpur-Ganga, Agra-Yamuna river etc.)
3. **Ground Water Monitoring Data** for **Uttar Pradesh** (January to November, 2019)
4. **Details of FIRs** for stubble burning in the State of Uttar Pradesh
5. **Environmental Compensation** received from defaulter units
6. **Environmental Compensation** imposed for Bio-Medical Waste default.
7. **Prosecution against defaulters** lodged under Water Act, Air Act and EP Act.

	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Severe (401-500)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung, heart disease, children and older adults		Respiratory effect even on healthy people

Comparative Air Quality Index (AQI) of Lucknow City

Date	Oct-18		Date	Oct-19	
01.10.2018	Moderate	195	01.10.2019	Good	49
02.10.2018	Moderate	195	02.10.2019	Good	50
03.10.2018	Poor	211	03.10.2019	Satisfactory	64
04.10.2018	Poor	240	04.10.2019	Satisfactory	70
05.10.2018	Moderate	196	05.10.2019	Moderate	115
06.10.2018	Poor	242	06.10.2019	Moderate	128
07.10.2018	Poor	254	07.10.2019	Moderate	161
08.10.2018	Poor	235	08.10.2019	Moderate	170
09.10.2018	Moderate	196	09.10.2019	Moderate	190
10.10.2018	Poor	228	10.10.2019	Moderate	140
11.10.2018	Poor	258	11.10.2019	Moderate	172
12.10.2018	Moderate	141	12.10.2019	Moderate	147
13.10.2018	Moderate	108	13.10.2019	Moderate	154
14.10.2018	Moderate	152	14.10.2019	Moderate	188
15.10.2018	Poor	202	15.10.2019	Moderate	184
16.10.2018	Poor	272	16.10.2019	Moderate	192
17.10.2018	Poor	264	17.10.2019	Poor	220
18.10.2018	Poor	266	18.10.2019	Poor	216
19.10.2018	Poor	270	19.10.2019	Poor	204
20.10.2018	Poor	236	20.10.2019	Poor	272
21.10.2018	Poor	250	21.10.2019	Poor	294
22.10.2018	Poor	249	22.10.2019	Poor	269
23.10.2018	Poor	250	23.10.2019	Poor	273
24.10.2018	Very Poor	307	24.10.2019	Poor	275
25.10.2018	Very Poor	348	25.10.2019	Poor	216
26.10.2018	Very Poor	330	26.10.2019	Moderate	155
27.10.2018	Very Poor	328	27.10.2019	Moderate	186
28.10.2018	Very Poor	323	28.10.2019	Very Poor	305
29.10.2018	Very Poor	305	29.10.2019	Very Poor	314
30.10.2018	Very Poor	314	30.10.2019	Very Poor	326
31.10.2018	Poor	300	31.10.2019	Very Poor	352
AVERAGE	Poor	247		Moderate	195

	Minimal Impact	Poor (201-300)	Breathing discomfort to people on prolonged exposure
Satisfactory (51-100)	Minor breathing discomfort to sensitive people	Severe (401-500)	Respiratory illness to the people on prolonged exposure
Moderate (101-200)	Breathing discomfort to the people with lung, heart disease, children and older adults		Respiratory effect even on healthy people

Comparative Air Quality Index (AQI) of Lucknow City

Date	Nov-18		Date	Nov-19	
01.11.2018	Very Poor	302	01.11.2019	Very Poor	382
02.11.2018	Very Poor	336	02.11.2019	severe	422
03.11.2018	Very Poor	336	03.11.2019	severe	400
04.11.2018	Poor	298	04.11.2019	severe	435
05.11.2018	Poor	266	05.11.2019	severe	416
06.11.2018	Very Poor	325	06.11.2019	Very Poor	339
07.11.2018	Very Poor	309	07.11.2019	Very Poor	366
08.11.2018	Severe	412	08.11.2019	Very Poor	342
09.11.2018	Very Poor	377	09.11.2019	Very Poor	312
10.11.2018	Very Poor	388	10.11.2019	Poor	237
11.11.2018	Very Poor	360	11.11.2019	Poor	253
12.11.2018	Very Poor	353	12.11.2019	Very Poor	301
13.11.2018	Very Poor	388	13.11.2019	Very Poor	354
14.11.2018		-	14.11.2019	Very Poor	329
15.11.2018	Very Poor	320	15.11.2019	Very Poor	333
16.11.2018		-	16.11.2019	Very Poor	305
17.11.2018		-	17.11.2019	Poor	256
18.11.2018		-	18.11.2019	Moderate	176
19.11.2018	Very Poor	359	19.11.2019	Poor	216
20.11.2018	Very Poor	381	20.11.2019	Very Poor	301
21.11.2018	Very Poor	388	21.11.2019	Very Poor	316
22.11.2018	Very Poor	310	22.11.2019	Very Poor	314
23.11.2018	Very Poor	308	23.11.2019	Very Poor	314
24.11.2018	Poor	300	24.11.2019	Poor	260
25.11.2018	Poor	282	25.11.2019	Poor	272
26.11.2018	Very Poor	373	26.11.2019	Very Poor	377
27.11.2018	Very Poor	396	27.11.2019	Very Poor	366
28.11.2018	Very Poor	363	28.11.2019	Very Poor	374
29.11.2018	Very Poor	315	29.11.2019	Moderate	180
30.11.2018	Very Poor	346	30.11.2019	Moderate	182
AVERAGE	Poor	342		Moderate	314

Comparative Air Quality Index (AQI) of Lucknow City

Date	Dec-18		Date	Dec-19	
01.12.2018	Very Poor	351	01.12.2019	Poor	214
02.12.2018	Very Poor	336	02.12.2019	Poor	237
03.12.2018	Very Poor	313	03.12.2019	Poor	255
04.12.2018	Very Poor	357	04.12.2019	Poor	298
05.12.2018	Very Poor	365	05.12.2019	Very Poor	329

01.12.2018.	Very Poor	380	06.12.2019.	Very Poor	354
07.12.2018	Very Poor	352	07.12.2019	Poor	297
08.12.2018	Very Poor	349	08.12.2019	Very Poor	330
09.12.2018	Very Poor	343	09.12.2019	Poor	292
10.12.2018	Very Poor	388	10.12.2019	Poor	293
11.12.2018	Very Poor	360	11.12.2019	Very Poor	362
12.12.2018	Very Poor	360	12.12.2019	Very Poor	312
13.12.2018	Very Poor	317	13.12.2019	Poor	274
14.12.2018	Very Poor	234	14.12.2018	Moderate	106
15.12.2018	Poor	222	15.12.2019	Moderate	131
16.12.2018	Poor	228	16.12.2019	Moderate	158
17.12.2018	Poor	290	17.12.2019	moderate	164
18.12.2018	Very Poor	316	18.12.2019		
19.12.2018	Very Poor	397	19.12.2019		
20.12.2018	Very Poor	348	20.12.2019		
21.12.2018	Very Poor	386	21.12.2019		
22.12.2018	Very Poor	353	22.12.2019		
23.12.2018	Very Poor	393	23.12.2019		
24.12.2018	Very Poor	334	24.12.2019		
25.12.2018	Very Poor	325	25.12.2019		
26.12.2018	Very Poor	336	26.12.2019		
27.12.2018	Very Poor	306	27.12.2019		
28.12.2018	Very Poor	307	28.12.2019		
29.12.2018	Very Poor	336	29.12.2019		
30.12.2018	Very Poor	382	30.12.2019		
31.12.2018	Very Poor	373	31.12.2019		

**AIR QUALITY INDEX
(MONTHLY AVERAGE)**

S.NO.	CITY	MONTHS			
		OCTOBER 2018	OCTOBER 2019	NOVEMBER 2018	NOVEMBER 2019
1	LUCKNOW	247	195	342	314
2	AGRA	216	107	323	173
3	NOIDA	278	249	351	323
4	KANPUR	257	175	352	345

**AIR QUALITY DATA(MONTHLY AVERAGE)
PM₁₀ (Particulate matter size less than 10 µm)**

S.NO.	CITY	MONTHS			
		OCTOBER 2018	OCTOBER 2019	NOVEMBER 2018	NOVEMBER 2019
1	PRAYAGRAJ (ALLAHABAD)	247	256	263	232
2	MATHURA	162	165	169	175


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Water Quality of River Gomti in Uttar Pradesh Year 2019

S.No	Month	Sampling Points																										
		Manjhighat, Lucknow			UPStream Water Intake, Gaughat, Lucknow			Kudiyaghat, Lucknow			D/s Mohan Meakins, Lucknow			Nishatganj Bridge, Lucknow			U/s Bairaj, Lucknow			D/s Pipraghat, Lucknow			D/s After meeting of STP, Nala Bharwara, Lucknow					
		D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)			
1.	January	11.50	2.20	2000	11.30	2.60	3400	4.40	5.20	13000	3.20	8.00	14000	3.00	9.40	39000	2.50	10.40	92000	2.00	9.00	110000	2.20	18.60	110000			
2.	February	9.50	2.40	2100	9.00	3.00	4000	3.40	5.60	14000	2.30	8.80	17000	2.60	10.00	48000	1.00	18.00	110000	2.40	10.40	79000	1.30	22.00	160000			
3.	March	10.20	2.00	2200	8.80	3.00	4700	4.10	4.80	13000	2.60	9.00	14000	3.10	9.80	33000	1.60	16.00	94000	2.30	10.80	170000	1.60	18.00	110000			
4.	April	7.40	2.60	2300	6.20	3.20	5800	1.50	7.20	14000	1.20	9.00	22000	2.90	8.50	49000	6.00	5.50	63000	1.50	11.20	140000	2.00	18.00	170000			
5.	May	7.00	2.40	3500	6.40	3.10	5400	1.09	8.80	21000	0.42	18.00	130000	2.10	9.20	46000	5.11	6.80	70000	1.80	10.80	130000	1.74	16.60	170000			
6.	June	7.75	3.00	1700	6.56	3.20	7000	1.81	19.00	920000	1.93	13.00	920000	2.95	10.40	160000	4.13	7.00	540000	1.50	8.60	160000	1.84	23.00	140000			
7.	July	6.90	3.20	9400	5.00	3.60	16000	1.28	12.00	540000	2.20	9.20	790000	2.50	9.60	350000	1.98	10.00	540000	1.82	10.50	170000	1.70	18.00	1600000			
8.	August	5.42	3.00	14000	4.71	3.20	54000	3.38	14.00	350000	3.84	9.50	460000	3.65	10.50	540000	2.61	12.00	350000	1.30	11.00	220000	2.06	15.50	2400000			
9.	September	6.2	3.1	24000	5.1	3.6	49000	2.9	13.5	1600000	3.3	12.0	790000	3.5	11.0	1600000	1.8	12.0	790000	1.9	11.5	280000	1.3	14.5	790000			
10.	October	7.0	2.8	22000	5.8	3.4	46000	4.0	10.5	1100000	2.9	11.5	940000	2.1	10.0	920000	2.1	12.5	1100000	2.0	11.0	130000	0.3	22.0	3500000			
11.	November	7.9	2.6	4900	6.6	3.1	22000	3.3	8.5	220000	1.3	9.5	240000	1.6	9.0	940000	1.5	10.0	940000	2.8	11.5	220000	1.4	15.5	2200000			
12.	December																											
Average		7.89	2.66	8009	6.86	3.18	19754.5	2.83	9.92	436818	2.29	10.68	394273	2.73	9.76	429545	2.76	10.93	426273	1.94	10.57	164455	1.59	18.34	1031818			
Category		D			D			E			E			E			E			E			E			E		

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B = Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

D = Propagation of wild life and fisheries

E = Irrigation, Industrial cooling, controlled waste disposal

Below - E = Not meeting A,B,C,D & E criteria


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Water Quality Of River Ganga in UP Year-2019

S A M P L I N G L O C A T I O N

Month	Bithoor Kanpur				At Bhairao Ghat (Bathing Ghat), Kanpur				U/s Kanpur				At D/s Shuklagani, Kanpur				At Gola Ghat (Bathing Ghat), Kanpur				At Jajmau Bridge (Bathing Ghat), Kanpur				D/s Kanpur			
	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)	D.O. (mg/l)	B.O.D. (mg/l)	Total Coliform (MPN/100ml)	Faecal Coliform (MPN/100ml)
Jan-19	10.6	2.5	4000	2600	10.4	2.6	4300	2700	10.3	2.7	4600	3100	10.0	2.9	5800	4300	10.1	2.8	4900	3800	9.5	3.0	7900	5800	9.1	3.3	34000	28000
Feb-19	10.0	2.3	3300	2100	9.8	2.4	3900	2400	9.7	2.5	4300	2700	9.5	2.7	5800	4100	9.6	2.6	4600	3800	9.5	2.8	7000	4800	9.2	3.2	28000	17000
Mar-19	10.4	2.5	3400	2200	10.1	2.7	3800	2200	10.0	2.9	4300	3100	9.7	3.1	5400	3400	9.8	3.0	4800	3000	9.6	3.2	8400	4300	9.4	3.4	31000	22000
Apr-19	7.5	4.0	3300	2100	7.7	3.6	4000	2500	7.9	3.8	3900	2400	8.7	4.4	7000	4300	8.2	4.6	6300	3600	8.7	5.4	9400	5400	7.7	5.6	46000	32000
May-19	7.4	4.4	3800	2200	7.5	3.8	3200	2000	7.2	4.0	4300	2500	7.5	4.4	5800	4300	7.3	4.6	6300	4100	7.0	5.2	8400	4700	6.5	5.5	54000	34000
Jun-19	6.1	4.0	5800	3300	6.3	3.4	3900	2200	6.5	3.6	4300	2600	6.2	4.2	5400	3900	6.0	4.4	6300	4100	5.7	4.8	9400	4900	5.3	5.4	33000	21000
Jul-19	8.0	3.2	4700	3400	6.8	3.4	4900	3300	7.0	3.6	5800	3400	6.6	4.0	7000	4300	5.6	4.6	7900	4800	6.3	4.8	12000	7000	4.6	5.8	38000	22000
Aug-19	6.1	2.8	4100	2600	5.7	3.2	4600	2700	5.8	3.0	4800	3100	5.4	3.2	5800	3300	5.6	3.8	4600	3200	5.6	3.6	26000	17000	5.3	3.8	40000	22000
Sep-19	6.3	2.8	4100	1400	6.1	3.0	4300	2000	6.5	2.9	3900	1700	6.3	3.1	4600	2000	6.0	3.3	4800	2600	5.6	3.6	33000	15000	5.8	3.4	39000	17000
Oct-19	6.8	3.2	4700	2000	6.5	3.4	4100	2100	6.6	3.3	4300	2600	6.5	3.5	4900	3200	6.2	4.2	5400	2300	6.4	4.6	39000	17000	6.1	5.0	43000	21000
Nov-19	7.5	2.7	3900	1700	7.6	2.6	4300	2200	7.8	2.5	4700	2100	7.6	2.7	5400	3100	7.2	2.9	6300	3100	7.6	2.8	46000	25000	5.8	4.0	58000	26000
Dec-19																												
Average	7.88	3.13	4100	2327	7.68	3.10	4118	2391	7.75	3.16	4473	2664	7.6	3.5	5718	3655	7.42	3.7	5655	3491	7.41	3.98	18773	10082	6.80	4.40	40364	23818
Category	D				D				D				D				D				D							

Class of water	A	B	C	D	E	Below E
1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection
 B = Outdoor bathing (organised)
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Water Quality of River Yamuna In UP Year 2019

Month	U/s Kailashghat, Agra			U/s Waterworks, Agra			D/s Tajmahal, Agra		
	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)	DO (mg/l)	BOD(mg/l)	Total Coliform (MPN/100ml)
January	4.9	15.2	35000	4.3	16.4	49000	4.2	17.2	11000
February	4.6	12.9	30000	4.2	13.6	32000	3.7	17.2	92000
March	6.9	11.6	35000	6.2	12.4	49000	5.8	15.6	92000
April	6.9	12.4	35000	6.3	15.6	54000	5.1	16.4	120000
May	5.4	12.4	35000	5.2	12.8	54000	5.0	13.6	140000
June	7.1	11.2	54000	5.9	13.5	120000	4.7	15.6	240000
July	6.4	9.6	35000	6.0	12	54000	5.3	13.20	120000
August	6.3	9.6	37000	5.8	11.2	48000	5.2	13.2	110000
September	5.9	10.4	35000	5.7	11.2	48000	5.4	12.8	92000
October	5.3	8.8	35000	5.1	10.4	52000	5.0	12.0	92000
November	4.5	10.8	35000	4.1	12.4	48000	3.9	13.6	110000
December									
Average	5.8	11.4	36455	5.3	12.9	55273	4.8	14.6	110818
Category									

Class of water	A	B	C	D	E	Below E
	1 Dissolved oxygen (mg/l), min	6.0	5.0	4.0	4.0	-
2 Biochemical oxygen demand (mg/l), max	2.0	3.0	3.0	-	-	-
3 Total Coliform (MPN/100ml), max	50	500	5000	-	-	-

A = Drinking water source without conventional treatment but after disinfection

B= Outdoor bathing (organised)

C = Drinking water source after conventional treatment and disinfection

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Source: http://www.epcb.nic.in/Water_Quality_Criteria.php


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**U.P. POLLUTION CONTROL BOARD
NATIONAL WATER QUALITY MONITORING PROGRAMME (NWMP)
GROUND WATER (April-2019) GENERAL PARAMETERS**

S. No.	Station Name	Code No.	Regional Office	Temp. °C	pH	Cond. µmhos/cm	T.Aik. mg/l	P.Aik. mg/l	NO ₃ mg/l	BOD mg/l	COD mg/l	Clmg/l	SO ₄ mg/l	Na ⁺ mg/l	K ⁺ mg/l	Ca ⁺ /CaCO ₃ mg/l	Mg ⁺⁺ /MgCO ₃ mg/l	F.Cali. MPN /100 ml	Turb. (NTU)	TKN mg/l	Hard. mg/l	T.Cali. MPN /100 ml	TDS mg/l	TSS mg/l	FDS mg/l	NH ₃ -N mg/l	B mg/l	PO ₄ -P mg/l	F ⁻ mg/l
1	Ground water quality station Jodhpur, Sardarnagar, Gorakhpur	1736	Gorakhpur	22.0	5.6	680	-	-	-	28.0	54	12	-	-	-	222	142	Nil	30	-	362	Nil	376	-	180	-	-	0.86	-
2	Ground water quality station Caplaingani, Kushinagar,	1737	Gorakhpur	22.0	5.6	680	-	-	-	26.0	58	16	-	-	-	180	140	Nil	18	-	320	Nil	456	-	214	-	-	0.58	-
3	Site-1, Industrial area near M/s woodburn chemical Ltd Unnao	1738	Unnao	7.30	7.30	675	420	4.0	0.68	1.8	10.4	188	28.0	66.3	3.98	198.0	242.0	<1.8	3.6	-	440.0	13.0	460.0	16.0	-	ND	0.05	1.09	
4	Site-1, Industrial area near M/s. Iai Jagdamba, Unnao	1739	Unnao	7.30	7.30	1521	362	Nil	0.65	0.4	14.0	38	21.5	67.3	4.55	232.0	230.0	9.3	4.6	-	462.0	130.0	964.0	14.0	-	ND	0.04	1.14	
5	At roadways Bus Station, Unnao	1740	Unnao	7.60	7.60	428	426	Nil	0.55	0.8	18.0	192	24.0	66.5	3.90	190.0	264.0	<1.8	3.2	-	454.0	23.0	296.0	12.0	-	ND	0.09	1.10	
6	Maganwara Industrial area near M/s Zam Zam tanners, Unnao	1741	Unnao	7.40	7.40	573.0	444	Nil	0.42	1.2	20.0	32	26.0	66.1	4.02	216.0	218.0	220.0	4.8	-	434.0	540.0	390.0	16.0	-	ND	0.11	1.19	
7	Chhatat Industrial area in L.I.C. Near M/s India Pesticides, Lko.	1742	Lucknow	7.30	7.30	962.8	318	4.0	1.40	1.0	10.0	80	16.8	14.73	4.07	112.0	224.0	40	1.6	-	336.0	350	631.0	19.0	654	0.32	0.00	0.98	
8	Aishbagh Industrial area, near M/s Eveready Industries Ltd. Lko	1743	Lucknow	7.20	7.20	519.8	326	4.0	4.3	1.0	6.0	80	14.6	40.30	5.23	112.0	210.0	2	2.0	-	322.0	49	338.0	21.0	342	0.30	0.00	0.92	
9	Jajpau Industrial area no.6, Kanpur	1744	Kanpur	30	7.47	848.0	276	Nil	-	ND	6.4	80	-	-	-	108	216	<1.8	-	-	324	<1.8	552	-	-	-	-	-	-
10	Pranki Industrial area Near Industry of Ammonia Fertilizer, Kanpur	1745	Kanpur	30	7.9	2050.0	230	Nil	-	ND	7.6	80	-	-	-	90	700	<1.8	-	-	790	<1.8	1330	-	-	-	-	-	-
11	Nagar Palika Tubewell in Sultanpur	1746	Raibareilly	19.0	7.76	1161	400	-	0.1	-	-	80	15	16	8	256.0	130	NT	1	4.0	386.0	820	36.0	452	0.01	1.34	0.52	0.66	
12	India Itanka hand pump in Sarawati block at Raibareilly	1747	Raibareilly	20.0	8.01	1189	550	-	0.2	-	-	80	19	24	18	240.0	132	NT	1	4.5	372	830	38.0	492	0.02	1.20	0.78	1.9	
13	Tubewell at Meerut City	1749	Meerut	19.0	7.50	710	164	-	2.6	-	-	80	58	5	4	235.0	129	Nil	10	5.2	364	480	-	-	0.2	0.6	0.3	0.4	
14	Tubewell at Bagpat City	1750	Meerut	19.0	7.30	690	154	-	2.6	-	-	80	64	5	4	255.0	133	Nil	10	4.0	391	638	-	-	0.4	0.5	1.5	0.8	
15	Tubewell in Industrial area at Gajauta	1751	Bijnour	7.40	7.40	412.6	374	6.0	0.38	1.0	12.0	80	16.0	10.42	5.72	224.0	134.00	<1.8	3.7	-	358.0	<1.8	288.0	12.0	-	ND	ND	0.04	0.762
16	Sahababad Industrial area, Ghazibabad	1752	Ghazibabad	23	6.7	1750.0	128	Nil	0.42	1.20	4.00	80	27.0	-	-	310.0	194.0	Nil	Nil	ND	504.0	1112	197.0	100.0	0.03	0.04	0.02	1.05	
17	Meerut road, Industrial area, Ghazibabad	1753	Ghazibabad	23	6.96	501.0	180	Nil	0.39	0.40	2.80	80	37.0	-	-	248.4	67.2	Nil	Nil	ND	316.0	354	54.0	28.0	0.16	0.80	0.06	0.50	
18	Hapur road, Industrial area, Ghazibabad	1754	Ghazibabad	24	6.9	960.0	240	Nil	0.4	0.4	3.5	80	48.6	-	-	270.0	110.0	Nil	Nil	ND	377.2	488	30.0	18.0	0.02	0.05	0.04	0.03	
19	Pikva Industrial area, Ghazibabad	1755	Ghazibabad	24	6.8	1198.0	380	Nil	0.38	0.24	3.2	80	15.00	-	-	203.0	140.2	Nil	Nil	ND	343.2	902	30.0	24.0	0.02	0.03	0.02	0.04	
20	Cophaanj Industrial area, Etahadi, Varanasi	1756	Varanasi	22	7.62	482.0	304	-	1.8	1.30	8.0	80	18.5	14.2	-	354.0	142.00	NT	12.00	-	496	292	-	176.00	0.82	BDI	0.28	-	

S. No.	Station Name	Code No.	Regional Office	Temp °C	pH	Cond umhos/cm	T.Aik mg/l	P-Aik mg/l	NO ₃ mg/l	BOD mg/l	COD mg/l	Cl ⁻ mg/l	SO ₄ mg/l	Na ⁺ mg/l	K ⁺ mg/l	Ca ⁺⁺ mg/l	Mg ⁺⁺ mg/l	F.Coll. MPN/100 ml	Turbid. (NTU)	TKN mg/l	Hard. mg/l	1.Coll. MPN/100 ml	TDS mg/l	TSS mg/l	FDS mg/l	NH ₃ -N mg/l	B mg/l	PO ₄ -P mg/l	F mg/l
21	Mirzapur Industrial area	1757	Prayagraj	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
22	Ground water around STP Dibrugarh, Varanasi	1758	Varanasi	22.2	7.75	534.0	264.0	-	2.10	0.75	7.6	41.98	15.40	10.5	-	350.0	162.0	NT	10.0	-	512.0	NT	322.0	-	196.0	0.68	BDL	0.27	-
23	IFFCO Phoolpur, Prayagraj	1759	Prayagraj	26.30	6.89	956.0	296.0	NT	1.14	0.30	1.2	78.00	6.33	10.0	18.0	200.0	176.0	NT	6.0	0.98	376.0	NT	314.0	18.0	136.0	NT	0.465	0.36	-
24	M/s Kamoria Chemicals, Sonbhadra	1760	Prayagraj	24.0	7.82	485.0	312.0	-	1.40	1.3	7.2	49.98	18.50	-	-	372.0	140.0	NT	14.0	-	512.0	NT	305.0	-	183.0	2.2	-	0.5	-
25	Tubewell in Singrauli area, Prayagraj	1761	Prayagraj	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
26	Chandpur Industrial area Lahartara, Varanasi	2467	Varanasi	22.50	7.56	525.0	284.0	-	2.40	0.9	6.8	38.98	17.20	14.12	-	322.0	148.0	NT	10	-	470.0	NT	315.0	-	192.0	0.73	BDL	0.25	-
27	Bhadoli Industrial Area Development Authority, Sant Ravidas Nagar	2468	Varanasi	22.8	7.59	474.0	288.0	-	1.60	1.2	7.2	42.48	16.20	16.4	-	348.0	140.0	NT	12	-	488.0	NT	285.0	-	172.0	1.37	NT	0.32	-
28	AT Industrial area Naini, Prayagraj	2469	Prayagraj	26.5	7.04	1400.0	370.0	NT	1.25	0.40	1.60	61.00	10.96	14.0	17.0	258.0	182.0	NT	7	0.70	440.0	NT	376.0	26.0	142.0	NT	-	0.493	0.4
29	AT Industrial area, Fatehpur	2470	Prayagraj	26.2	7.11	1673.0	388.0	NT	1.61	0.40	1.40	84.00	7.28	12.0	19.0	380.0	196.0	NT	5	1.12	476.0	NT	347.0	22.0	158.0	NT	-	0.4	0.5
30	Gorakhpur Industrial Development Authority area (GIDA), Gorakhpur	2471	Gorakhpur	22.0	5.60	560.0	-	-	-	3.6	14.0	34.00	14.00	-	-	130.0	110.0	Nil	18.0	-	240.0	Nil	324.0	-	162.0	-	-	0.48	-
31	Village Dauraita, Meerut	2472	Meerut	18.0	7.30	675.0	152.0	-	1.80	-	-	118.00	106.20	5.0	2.0	248.0	128.0	Nil	10	5.2	376.0	Nil	515.0	-	-	0.3	0.2	0.3	1.1
32	Khehra, Baghpat	2473	Meerut	18.0	7.20	740.0	154.0	-	2.40	-	-	126.00	102.00	5.0	3.0	266.0	136.0	Nil	10	4.8	402.0	Nil	572.0	-	-	0.3	0.4	0.4	0.8
33	Uncharhar (Near Thermal power plant), Raebareli	2474	Raibareli	19.0	7.78	1182.0	440.0	-	0.12	-	-	51.12	17.00	15.0	8.0	208.0	120.0	NT	1.0	4.1	328.0	NT	816.0	32.0	482.0	0.01	1.28	0.62	0.72
34	Industrial area, Sultanpur Road, Raebareli	2475	Raibareli	18.0	8.06	1118.0	500.0	-	0.14	-	-	71.00	18.00	16.0	11.0	232.0	130.0	NT	-	4.2	368.0	NT	688.0	34.0	422.0	0.02	1.32	0.68	0.78
35	Deva Road Industrial area, Chitrail Lko, near Upton Police Chowki, Lko	2478	Lucknow	-	7.30	586.9	302.0	6.0	1.62	1.0	8.0	78.00	14.20	19.40	5.1	110.0	202.0	<1.8	1.8	-	312.0	<1.8	383.0	18.0	402.0	0.54	0.00	0.05	0.83
36	Near M/s Kumar International lekki Fazalpur, Delhi Road, Moradabad	2479	Moradabad	25.0	7.20	236.0	-	-	0.08	0.5	-	76.95	30.00	32.0	-	48.0	19.2	0.0	0.0	0.0	260.0	37.0	480.0	-	-	0.0	0.40	1.4	0.05
37	Near Bahman Meja Pithnehi, Sharanpur	2480	Sharanpur	19.0	7.00	340.0	20.0	-	-	-	-	54.00	26.50	-	-	202.0	86.0	ND	6.0	-	288.0	ND	210.0	-	170.0	ND	0.20	ND	-
38	Near Peer, Begraj Industrial Area, Muzaffarnagar	2481	Muzaffarnagar	19.0	7.50	520.0	130.0	-	-	NIL	NIL	120.00	36.00	-	-	230.0	120.0	NIL	3.2	-	350.0	NIL	340.0	-	-	ND	ND	-	-
			Acceptable Limit		6.5-8.5	-	200.0	-	45.0	-	-	250.0	200.0	-	-	75/-	30.0/-	<1.8	1.0	-	200.0	<1.8	500.0	-	-	0.50	0.5	-	1.0
			Permissible Limit in the absence of alternate source		no restriction	-	600.0	-	no restriction	-	1000.0	400.0	-	-	-	200/-	100/-	<1.8	5.0	-	600.0	<1.8	2000.0	-	-	no restriction	1.0	-	1.5

STANDARD for Drinking Water
Source IS10500:2012

U.P. POLLUTION CONTROL BOARD
NATIONAL WATER QUALITY MONITORING PROGRAMME (NWMP)
GROUND WATER (April-2019)
HEAVY METALS / PESTICIDES

S. No.	Station Name	Code No.	Regional Office	Heavy Metals										Pesticide													
				Hg mg/l	As mg/l	Cr mg/l	Cd mg/l	Pb mg/l	Cu mg/l	Ni mg/l	Zn mg/l	Fe mg/l	δBHC µg/l	βBHC µg/l	γBHC (Lindane) µg/l	OP- DDT µg/l	PP- DDT µg/l	δEndo-sulphan µg/l	βEndo-sulphan µg/l	Diel-drin µg/l	Carbaryl (Carbamate) µg/l	2,4-D µg/l	Aldrin µg/l	Malathion µg/l	Methyl Parathion µg/l	Anilophos µg/l	Chloropyri phos µg/l
1	Ground water quality station Jodhpur, Saranagar, Gorakhpur	1736	Gorakhpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
2	Ground water quality station Caplingani, Kushinagar, Gorakhpur	1737	Gorakhpur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
3	Site-1, Industrial area near M/s woodburn chemical Ltd, Unnao	1738	Unnao	-	-	ND	0.0132	0.0496	0.0032	0.0790	0.1024	0.832	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
4	Site-1, Industrial area near M/s Amin Sons Ltd, Unnao	1739	Unnao	-	-	ND	0.014	0.022	0.0032	0.0740	0.0732	0.541	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5	At roadways Bus Station, Unnao	1740	Unnao	-	-	ND	0.0112	0.0156	0.001	0.0640	0.1652	1.384	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
6	Maganwara Industrial area near M/s Zam Zam tanners, Unnao	1741	Unnao	-	-	0.0116	0.0184	0.032	0.006	0.0680	0.1264	0.756	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
7	Chhat Industrial area in Lko. Near M/s Indig Pesticides Lko.	1742	Lucknow	-	-	0.0148	0.0172	0.0	0.0	0.0332	0.0056	0.010	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
8	Ashbagh Industrial area, near M/s Everest Industries Ltd Lko.	1743	Lucknow	-	-	0.0090	0.0132	0.0132	0	0.0344	0.0456	0.03	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
9	Jajmau Industrial area no.6, Kanpur	1744	Kanpur	-	-	0.0004	0.0032	0.0068	ND	0.0292	0.1344	0.7748	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
10	Pank Industrial area Near Industry of Ammonia Fertilizer, Kanpur	1745	Kanpur	-	-	ND	0.0004	0.0072	ND	0.0328	0.0492	0.3328	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
11	Nagar Palika Tubewell in Sultanpur	1746	Raibareilly	-	-	0.0320	ND	0.014	0.006	0.0780	0.0440	0.1320	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
12	India Merka Hand pump in Sarawati block at Raibareilly	1747	Raibareilly	-	-	0.0252	ND	ND	0.003	0.0216	0.0296	0.0944	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
13	Tubewell at Meerut City	1749	Meerut	ND	ND	ND	ND	ND	ND	ND	0.82	1.24	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
14	Tubewell at Bagpat City	1750	Meerut	ND	ND	ND	ND	ND	ND	ND	0.80	1.35	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND	ND
15	Tubewell in Industrial area at Gajraula	1751	Bijnour	-	-	0.004	0.006	ND	0.0016	0.0416	0.1192	0.0576	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
16	Sahababad Industrial area, Ghazabad	1752	Ghazabad	0.003	0.015	BDL	0.036	0.32	0.059	0.29	0.444	0.49	0.381	0.399	0.204	ND	ND	ND	ND	ND	0.072	0.041	14.392	0.182	ND	0.134	
17	Meerut road, Industrial area, Ghazabad	1753	Ghazabad	0.002	0.015	BDL	0.206	0.333	0.100	0.29	0.752	0.22	0.237	0.349	0.182	ND	ND	ND	ND	ND	0.053	0.059	1.691	0.142	ND	0.118	
18	Hapur road, Industrial area, Ghazabad	1754	Ghazabad	0.003	0.027	BDL	0.302	0.134	0.079	0.468	0.594	0.5	0.213	0.382	0.167	ND	ND	ND	ND	ND	0.097	0.042	1.719	0.113	ND	0.715	
19	Pikka Industrial area, Ghazabad	1755	Ghazabad	0.002	0.004	BDL	0.012	0.323	0.059	0.111	0.444	0.5	0.241	0.395	0.198	ND	ND	ND	ND	ND	0.065	0.032	1.698	0.152	ND	0.138	
20	Changanj Industrial area, Bhaoli, Varanasi	1756	Varanasi	-	-	NT	-	-	0.06	-	0.39	1.17	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

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Sl. No.	Station Name	Code No.	Regional Office	Heavy Metals										Pesticide														
				Hg mg/l	As mg/l	Cr mg/l	Cd mg/l	Pb mg/l	Cu mg/l	Ni mg/l	Zn mg/l	Fe mg/l	δBHC µg/l	βBHC µg/l	γBHC (lindane) µg/l	OP-DDT µg/l	PP-DDT µg/l	Endo-sulphat µg/l	Endo-sulphat µg/l	Dia-drin µg/l	Carboxy (Carbo-malein) µg/l	2,4-D µg/l	Aldrin µg/l	Malathion µg/l	Methyl Parathion µg/l	Azinphos µg/l	Chloropyrif µg/l	
21	Industrial area	1757	Prayagraj	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
22	Ground water around STP Dhanpur, Varanasi	1758	Varanasi	-	-	-	-	-	-	0.04	-	0.430	1.1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
23	IFFCO Phosphor, Prayagraj	1759	Prayagraj	-	-	ND	0.0168	0.3440	0.0168	0.0844	0.0412	0.1760	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
24	M/s Kamonia Chemicals, Sonabhadra	1760	Prayagraj	-	-	NT	-	-	-	0.1	-	0.6	1.8	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
25	Tubewell in Shigrauli area, Prayagraj	1761	Prayagraj	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
26	Chandpur Industrial area Laharda, Varanasi	2467	Varanasi	-	-	NT	-	-	-	-	0.340	1.02	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
27	Shadahi Industrial Area Development Authority, Sant Ravidas Nagar	2468	Varanasi	-	-	NT	-	-	-	-	0.420	1.68	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
28	At Industrial area Nani, Prayagraj	2469	Prayagraj	-	-	ND	0.0180	0.0068	0.0752	0.1284	1.1544	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
29	At Industrial area, Fatehpur	2470	Prayagraj	-	-	ND	0.0	ND	0.003	0.085	0.052	0.436	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
30	Gorakhpur Industrial Development Authority area (GIDA), Gorakhpur	2471	Gorakhpur	-	-	-	-	-	-	-	-	0.34	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
31	Village Daurala, Meerut	2472	Meerut	ND	ND	ND	ND	ND	ND	ND	1.850	0.95	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
32	Area, Baghpat	2473	Meerut	ND	ND	ND	ND	ND	0.38	ND	2.950	0.62	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
33	Unchaar (Near Thermal power plant), Raibareilly	2474	Raibareilly	-	-	0.0360	0.0024	ND	0.0016	0.0440	0.0372	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
34	Industrial area, Sultanpur Road, Raibareilly	2475	Raibareilly	-	-	0.0368	ND	ND	0.0052	0.0472	0.146	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
35	Deva Road Industrial area, Chhatra Lio, near Lipton Police Chowk, Lko	2478	Lucknow	-	-	0.019	0.0124	0.000	0.0000	0.022	0.0140	0.0496	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
36	Near Mis Kumar International Road, Farazipur, Delhi Road, Moradabad	2479	Moradabad	-	-	0.0	0.0	0.0	0.0	0.0	0.12	0.35	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
37	Near Brahman Majra Palkhani, Shahjapur	2480	Shahjapur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
38	Near Peer, Beera Industrial Area, Muzaffarnagar	2481	Muzaffarnagar	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	
STANDARD for Drinking Water Source IS10500:2012				Acceptable Limit	0.001	0.01	0.05	0.003	0.01	0.05	0.02	5.0	0.3	0.01	0.04	2	0.03	0.03	0.4	0.03	30	0.03	190	0.3	-	-	30	
Permissible Limit in the absence of alternate source				no relaxation	0.05	no relaxation	no relaxation	no relaxation	1.5	no relaxation	15	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation	no relaxation

डा. 10 बी. 10 प्रमुखी
मुख्य पर्यावरण अधिकारी
च. 030 प्रवृत्त विभाग मोड
रखनक

STUBBLE BURNING IN U.P. FORM 01 OCT TO 09 DEC

Total Stubble Burning	4430
Total FIR	2098
Shahjahanpur	196
Pilibhit	114
Maharajganj	147
Khiri	197
Jalaun	114
Bareilly	119
Chandauli	43
Jhansi	136
Hardoi	54
Behraich	42
Kushinagar	66
Unnao	52

Total 1280
And other cities 818


18/12/19
BB-3.

फसल अवशेष / कृषि अपशिष्ट का जलाशय जाने के संकल्प में की गयी कार्रवाहों का विवरण

दिनांक--16.12.2018

क्र.सं.	खण्ड का नाम	फसल अवशेष जलाशय करने की कुल पट्टाओं				पट्टाओं की संख्या				क्षेत्रफल (हेक्. मी.)	क्षेत्रफल (एकड़)	की गयी कार्रवाहों का प्रकार				प्रतिशत भोग्य खसरा को भेजी गयी पट्टाओं की संख्या	जिस पर भारत सरकार की संशोधन कार्यवाही की है			
		1 अप्रैल से 30 सितंबर 2019 तक	1 से 9 सितंबर तक	पट्टाओं की संख्या			पट्टाओं की संख्या	पट्टाओं की संख्या	पट्टाओं की संख्या	पट्टाओं की संख्या			पट्टाओं की संख्या	पट्टाओं की संख्या						
1	खण्ड	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21
6	खण्ड	265	16	265		16			281			13		136	195	11.55	8.50		8	3
7	खण्ड	202		154	48				202			417	2	197		22.305	0.95		50	0
8	खण्ड	135	21	243	1				244			5	17	114		0	8.325		8	5
9	खण्ड	117	15	117					117			131	3	119		3.525	1.44		0	0
10	खण्ड	92	26	85	33				118			332	7	54		10.2	0.8		76	6
11	खण्ड	90	5	90	2			3	95			114	78	6		4.45	0.85		0	0
12	खण्ड	69	45	0	22		6	17	45					18		1.35	0.55		10.7	0

फसल, वापस/कृषि अपशिष्ट के जलाय जाने के प्रावधान में की गयी कार्यवाही का विवरण

क्र.सं.	संवत्स्र का नाम	फसल/कृषि अपशिष्ट के जलाय जाने की प्रवृत्ति				संयोजित प्रवृत्ति				संयोजित प्रवृत्ति				कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	कुल संयोजित प्रवृत्ति (संयोजित प्रवृत्ति + संयोजित प्रवृत्ति)	
		संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति	संयोजित प्रवृत्ति									संयोजित प्रवृत्ति
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23
19	संवत्स्र देहान	51	15	52	61	9	61	9	61	9	61	53	6	6	1.675	0.955	10	0	0	0	0	0
20	संवत्स्र देहान	50	18	59	68	1	68	1	68	1	68	53	54	42	1.325	0.6	99	0	0	0	0	0
21	संवत्स्र देहान	48	1	49	49		49		49		49	49	7	26	0.575	0.075	2.5	0	0	0	0	0
22	संवत्स्र देहान	48	20	66	66		66		66		66	39	83	66	3.425	1.225	56.5	4	4	4	4	4
23	संवत्स्र देहान	41	5	46	46		46		46		46	125	4	10	5.25	2.35	65.5	0	0	0	0	0
24	संवत्स्र देहान	39	4	43	43		43		43		43	128	2	52	3.35	0.825	216.3	0	0	0	0	0
25	संवत्स्र देहान	38	43	2	1	12	1	12	1	12	26	2	11	11	0.255	0.255	11	0	0	0	0	0
26	संवत्स्र देहान	38	45	23	51	6	6	6	6	6	83	66	1	1	0.775	0.775	2	0	0	0	0	0
27	संवत्स्र देहान	38	15	6	1	3	3	3	3	3	10	10	10	10	0.25	0.25	0	0	0	0	0	0
28	संवत्स्र देहान	30	9	82	82		82		82		82	82	8	11	0	0	25.5	6	6	6	6	6
29	संवत्स्र देहान	29	12	21	21	8	8	8	8	8	29	15	3	3	0.455	0.455	7.5	1	1	1	1	1

फरसल अवशेष/कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही का विवरण

क्र.सं.	प्रकार का नाम	प्रकार अवशेष अनादे जाने की कुल प्रमाणात		उत्पाद अवशेष		संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही का विवरण		संबंधित कार्यवाही के अंतर्गत की गयी कार्यवाही													
		1 अक्टूबर से 30 सितंबर 2019 तक	1 से 9 सितंबर तक	गन्ना की परासी अवशेष	गन्ना की परासी अवशेष	संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही	संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही												संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही	संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही	संबंधित कृषि उपशिल्प के उत्पाद जाने के संबंध में की गयी कार्यवाही
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	
37	उत्पाद	23	17	40	1	41	9	29	1	0.25	0.05	32								0	
38	आटा	22	3	23		23															
39	मैदा	22	8	3	0	3															
40	गोबर	20	4	112	6	112															
41	गोबर	20	2	19	1	2															
42	आटा	18	14	18		18															
43	गोबर	18	15	10	1	7															
44	गोबर	17	10	16		1															
45	गोबर	17	27	6	7	1	8	5	1	23											
46	गोबर	17	0	15		1			1	15											
47	गोबर	18	17	3	41	12				56											
48	गोबर	17	11	11	17					28											
49	गोबर	15	22	22						22											
50	गोबर	15	12	26						15											
51	गोबर	14	1	59						59											

फसल अवशेष / कृषि अपशिष्ट के जलाये जाने के सम्बन्ध में की गयी कार्यवाही का विवरण

दिनांक: 16.12.2019

क्र.सं.	जिल्ला का नाम	फसल अवशेष जलाये जाने की कुल पट्टाएँ				शहरी का अवशेष				रीज		दोषी के विरुद्ध की गयी कार्यवाही	विशेषी अन्य व्यक्ति के विरुद्ध की गयी कार्यवाही	विशेषी अन्य व्यक्ति के विरुद्ध की गयी कार्यवाही	एम्प्लॉयडों का प्रकार			मिश्रित शोधन स्थल की गैरी गरी परवती की मात्रा टन में	अन्य सम्पत्ति कार्यवाही	विशेषी परवती की मात्रा टन में				
		1 अप्रैल से 30 सितंबर 2019 तक		1 अक्टूबर से 30 सितंबर तक		घान की परवती जलाया गया	घान की परवती जलाया गया	घान का अवशेष		परवती	प्रामीण				अभियोगियों/कर्मचारियों के विरुद्ध की गई कार्यवाही (जमा पदनाम सहित)	अभियोगियों/कर्मचारियों के विरुद्ध की गयी कार्यवाही	प्रधान सुचना विभाग की संख्या				विकास विभाग की संख्या	होमो की संख्या	अतिरिक्त	अन्य
		1	2	3	4			5	6															
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21				
52	बावलर	16	21	1	21			15	37		03 चलोसकट, 03 डाय विरुद्ध अभियोगी, 02 भास मंडरीनवाट, 12 चलोसकट, 19 सेलवाट, 13 परावर अतिरिक्त, 01 आन विरुद्ध अतिरिक्त, 02 सेलवाट, 09 पारिचित कालक के शहर बालों सेलिक 03 चलोसकट, 05 अतिरिक्त, 05 चलोसकट, 05 अतिरिक्त, 05 चलोसकट सेलवाट	48		9		0.3			0	0				
53	गोपडा	12	4	39		1			1	39	11 सेलवाट से सेलवाट की बारी		6			0.85	0.85		15	0				
54	माड	12	3	17					19	19	04 सेलवाट से बालक बालों सेलिक	10	4	7		0.25	0.15		0	2				
55	पासपुर शहर	11	2	9	1	2	0	1	2	11	06 सेलवाट से बालक बालों सेलिक	55	4	1		1.169	1.15		3.86	0				
56	कालीज	10	1						1	1		10		1					0	0				
57	समाल	10	15	2	3	3	2		10	10	01 सेलवाट से सेलवाट	10		10	2		0.25		1.5	0				
58	पानीपत/पुणेवाट	10	12		8			7	15	15	01 पारिचित बालक के पारिचित अतिरिक्त, 05 कालीज सेलवाट से बालक बालों सेलिक			6		0.2	0.15		2.5	0				
59	सुपौडा	11	5	16					16	16	02 सेलवाट, 01 चलोसकट, 01 सेलवाट से बालक बालों सेलिक, 16 विरुद्ध अतिरिक्त सेलवाट	127	4	18		3.15	0.2		0	0				
60	सरीया	9	2	9					9	9		3	3			0.2	0.2		0	0				
61	फर्रुखाबाद	9	3	6	2		1	3	12	12	03 पारिचित बालक, 02 चलोसकट से बालक बालों सेलिक, 02 अतिरिक्त से बालक बालों सेलिक, 02 अतिरिक्त से बालक बालों सेलिक, 02 अतिरिक्त से बालक बालों सेलिक	8	6	7		0.15	0.125		5	0				
62	सुरतमपुर	9	8	40	14				54	54		54		8		0.95	0.4		9.5	0				
63	सैनाबाद	7	2	7			2		9	9		8		8					42	0				
64	आलमगढ़	8	19	27					27	27		13		13		0.35	0.075		7.7	0				
65	विशखंड	7	0	6			1		7	7	02 सेलवाट, 01 पारिचित बालक, 01 पारिचित बालक	31	3	23	19	1.47	0.075		44.85	0				
66	जिलापुर	7	0				8		8	8	4 पारिचित बालक, 01 चलोसकट			2	2				0	0				
67	काशीबाजार	6	0	32			1		33	33	13 सेलवाट से बालक बालों सेलिक, 02 पानी सेलिक सेलवाट		13	7		0.925	0.925		17	0				
68	एटा	5	1	25					25	25	06 सेलवाट से बालक बालों सेलिक, 01 सेलवाट से बालक बालों सेलिक	5	15	4		0.62			46	0				
69	जिलापुर	4	1	17				3	4	4	04 सेलवाट			3		1.075	1.075		4	0				
70	सुपौडा	4	0	1					4	4	03 सेलवाट, 02 चलोसकट, 01 चलोसकट	4	6	4		0.025			8	0				
71	सरीया	1	0	1					1	1				4					0	0				

फसल अवरोध/कृषि उपशिक्षक के जलारे जाने के सम्बन्ध में की गयी कार्यवाही का विवरण

क्रमांक	प्रकार का कार्य	प्रकार अवरोध जलारे जाने की तारीखें		मरण का प्रकार				रोग		12	13	14	पुनर्वासित		17	18	19	20	21			
		1 अप्रैल से 30 अप्रैल 2019 तक	1 से 9 दिसम्बर तक	मान की परती जलारा	पान की परती जलारा	पान की परती जलारा	पान की परती जलारा	अन्य कारणों से	अन्य कारणों से													
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21		
72	चन्दौली	1	36	43			9	3	55		03 अर विनाशकारी, 03 एरिथ्रोस, 01 विरल फूँड अरिथ्रोस, 01 प्रोपेरो अरिथ्रोस, 01 अर सकाराईर ग्रीन रोजर अरिथ्रो 02 ग्राफी अर अरिथ्रोस अरिथ्रो 09 अरिथ्रोस अरिथ्रोस को अरिथ्रोस, 04 अरिथ्रोस अरिथ्रोस, 08 अरिथ्रोस अरिथ्रोस 16 अरिथ्रोस के अरिथ्रोस	43	24	43							21	3
73	सुन्दर	1	0	16					16		05 अरिथ्रोस, 05 अरिथ्रोस, 02 अरिथ्रोस अरिथ्रोस अरिथ्रोस								0	0		
74	उज्जैन	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	2		
75	सारापली	0	1	0	0	0	0	1	0	1	0	0	0	0	0	0	0	0	25	0		
	कुल	4225	993	4430	340	134	474	137	154	5023		3403	810	2098	321	223.26	80.22	0	1888.72			

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U.P Pollution Control Board

एन0जी0टी0 के मद में माह जनवरी, 2019 में विभिन्न फर्मा से प्राप्त
धनराशि का विवरण

S.No.	Date	Amount	Detail
1	2.01.2019	50000	NEFT Bhole Baba Milk Food Ind.
2	3.01.2019	100000	NEFT NIF PVT. LTD.
3	3.01.2019	25000	eTXN/BY302501010023170
4	4.01.2019	50000	RAJ DYERS
5	5.01.2019	50000	NEFT CARPET INTERNATIONAL
6	7.01.2019	50000	NEFT LHSF
7	7.01.2019	100000	NEFT MOHD AYUB
8	7.01.2019	5000	IMPSAB/900715044561/UBIN0534994/88
9	7.01.2019	5000	BY CASH 61750 VASUNDHARA
10	7.01.2019	50000	NEFT KISAN SAHKARI CHINI MILLS LTD.
11	7.01.2019	5000	CARDLESS DEPOSIT/3357/701502010002
12	8.01.2019	50000	NEFT LHSF
13	8.01.2019	100000	IMPSAB/900812415075/UBIN0570150/98
14	9.01.2019	1000000	RTGS TANYA MARKETION PVT. LTD.
15	9.01.2019	50000	NEFT BKS CHINI MILL
16	9.01.2019	4999	IMPSAB/90015026737/UBIN0551945/79
17	9.01.2019	5000	IMPSAB/900917011439/UBIN0551945/90
18	10.01.2019	50000	NEFT ANIL MILK PRODUCT LTD.
19	10.01.2019	5000	HARSVANSH SINGH
20	10.01.2019	50000	NEFT HOME FLOORING DECOR PVT. LTD.
21	10.01.2019	5000	IMPSAB/901017041670/UBIN0532177/94
22	11.01.2019	5000	DEPOSITED BY PREM CHAND CASH
23	11.01.2019	50000	NEFT RK TANNERS
24	11.01.2019	5000	IMPSAB/901115043748/UBIN0532177/75
25	11.01.2019	5000	BABITA RANI BY CASH
26	11.01.2019	50000	NEFT WAVE DISTILLERIES & BREWERIES
27	14.01.2019	5000	IMPSAB/901117059375/UBIN0532177/75
28	14.01.2019	5000	BY CASH VASUNDHRA
29	14.01.2019	50000	NEFT AL FAHEEM MEATEX PVT. LTD.
30	15.01.2019	50000	NEFT INDIAN POTASH LTD.
31	15.01.2019	50000	NEFT INDIAN POTASH LTD.
32	15.01.2019	100000	NEFT EATCCO FOODS PVT LTD
33	15.01.2019	150000	NEFT WAVE DISTILLERIES

34	15.01.2019	50000	IMPSAB/90151760159/ UBIN0570150/98
35	16.01.2019	50000	NEFT HINDUSTAN COCA COLA BEVERAGE
36	16.01.2019	5000	BY CASH 62100 LOHA MANDI, GHAZIABAD
37	17.01.2019	100000	NEFT UCHIT INTERNATIONAL
38	17.01.2019	50000	NEFT RAJAT ENTERPRISES
39	18.01.2019	5000	BY CASH 61750 VASUNDHRA
40	18.01.2019	25000	NEFT HADI EXPORT
41	18.01.2019	5000	BY CASH 61750 VASUNDHRA
42	18.01.2019	5000	BY CASH 61750 VASUNDHRA
43	18.01.2019	5000	IMPSAB/901815021361/ UBIN0532177/98
44	18.01.2019	5000	IMPSAB/901815037857/ UBIN0532177/98
45	18.01.2019	5000	IMPSAB/901817027945/ UBIN0532177/97
46	20.01.2019	5000	IMPSAB/902013046615/ UBIN0532177/99
47	21.01.2019	5000	BY CASH 61750 VASUNDHRA
48	21.01.2019	5000	BY CASH 61750 VASUNDHRA
49	21.01.2019	5000	BY CASH 61750 VASUNDHRA
50	21.01.2019	150000	NEFT ANIL MILK PRODUCTS PVT LTD
51	21.01.2019	100000	NEFT SIMBHAOLI SUGARS LTD
52	22.01.2019	50000	NEFT SHRI GANGA PAPER MILLS PVT. LTD
53	22.01.2019	5000	BY CASH 61750 VASUNDHRA
54	22.01.2019	5000	BY CASH 61750 VASUNDHRA
55	22.01.2019	5000	BY CASH 61750 VASUNDHRA
56	22.01.2019	50000	IMPSAB/902215612834/ UBIN0570150/87
57	22.01.2019	50000	NEFT ROCKWOOD INDUSTRIES PVT LTD
58	23.01.2019	5000	BY CASH 30620 HAPUR
59	23.01.2019	100000	NEFT AL SUPER FROZEN FOODS PVT. LTD
60	24.01.2019	400000	RTGS STAR PAPER MILLS LTD.
61	24.01.2019	300000	NEFT TRIVENI ENGINEERING & IND.
62	24.01.2019	5000	CASH DEPOSITED BY VIJAY KUMAR 61750 VASUNDHRA
63	24.01.2019	5000	BY CASH 72850 DILSHAD GARDEN
64	24.01.2019	50000	NEFT PRAKASH WOOLEN MILLS LTD
65	24.01.2019	50000	NEFT MAMBS WOOLENS PVT. LTD
66	25.01.2019	50000	NEFT ASHOK HANDLOOMS FACTORY PVT. LTD
67	25.01.2019	5000	BY CASH 61750 VASUNDHRA
68	28.01.2019	50000	NEFT HINDUSTAN UNILEVER LTD
69	28.01.2019	50000	NEFT SHIV POULTRY FARM
70	28.01.2019	50000	NEFT DR SANDHU PLUTRY FARM

71	28.01.2019	50000	NEFT ROYAL KNITTING AND DYE
72	28.01.2019	50000	NEFT MANGLAM MILK INDIA PVT. LTD
73	30.01.2019	5000	SEHNAZ BEGUM BUS NO UP13T0051
74	30.01.2019	5000	BY CASH 30620 HAPUR
75	30.01.2019	50000	NEFT AGRO FOOD IND
76	31.01.2019	5000	IMPSAB/903113007806/UBIN0532177/94
77	31.01.2019	1250000	RTGS CHILWARIA SUGARS
78	31.01.2019	5000	IMPSAB/903114045665/UBIN0532177/79
79	31.01.2019	5000	IMPSAB/903115018827/UBIN0532177/98
80	31.01.2019	50000	NEFT OM INTERNATION A UNIT OF ASI
	TOTAL	5674999	

U.P Pollution Control Board

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S.No.	Date	Amount	Detail
1	01-02-2019	5000	BY CASH 61750 VASUNDHARA
2	01-02-2019	50000	NEFT: M D F AND V PVT. LTD.
3	02-02-2019	50000	NEFT: INDIAN POTASH LTD.
4	04-02-2019	50000	NEFT: TRIYASH ENTERPRISES PVT. LTD.
5	04-02-2019	50000	NEFT: GENERAL A CBAGPAT CO OP SUGER MILL
6	04-02-2019	5000	BY CASH 61750 VASUNDHARA
7	04-02-2019	50000	NEFT: KAILASH DAIRY LTD.
8	05-02-2019	100000	NEFT: DEWAN SUGAR LTD.
9	06-02-2019	1950000	RTGS : SIMHAOLI SUGARS LTD.
10	07-02-2019	50000	NEFT: INDIAN POTASH LTD.
11	08-02-2019	50000	NEFT: POOJA PROCESSORS
12	08-02-2019	5000	By Cash 61750 VASUNDHARA
13	11-02-2019	100000	NEFT : AMROON FOODS PVT. LTD.
14	11-02-2019	1250000	RTGS : AMROON FOODS PVT. LTD.
15	11-02-2019	5000	BY CASH 61750 VASUNDHARA
16	12-02-2019	54247	Int on Term Dep: 54247.00 Tds: 0.00
17	12-02-2019	5000	BY CASH 30620 HAPUR
18	12-02-2019	1900000	NEFT: THE SS. MILLS LTD.
19	12-02-2019	100000	NEFT: DELHI METRO RAIL CORPORATION LTD.
20	13-02-2019	5000	BY CASH 61750 VASUNDHARA
21	13-02-2019	5000	BY CASH 61750 VASUNDHARA
22	13-02-2019	50000	NEFT: AL DUA FOODS PROCEESING PVT. LTD.
23	13-02-2019	50000	NEFT: RAJEEV GIRDHAR
24	13-02-2019	5000	BY CASH 30620 HAPUR
25	14-02-2019	25000	BY INST 717926: CTS MICR O/W CLG
26	14-02-2019	25000	BY INST 717926: CTS MICR O/W CLG
27	14-02-2019	100000	NEFT: TRIVEDIN ENGINEERING AND INDUSTRIES
28	14-02-2019	5000	BY CASH 56420 INDRAPURAM, GHAZIABAD
29	14-02-2019		701503350003118:Autosweep to

30	14-02-2019	50000	NEFT: BHARTI RESEARCH AND BREEDING FARM
32	14-02-2019	50000	NEFT: DAVENDRA FEEDS INDIA PVT. LTD.
33	15-02-2019	3650000	RTGS: KM SUGAR MILLS
34	15-02-2019	5000	BY CASH 61750 VASUNDHARA
35	15-02-2019	100000	NEFT: INDAGRO FOODS PVT L
36	16-02-2019	50000	NEFT: GORAKHNATH AGRO INDUSTRIES PVT.
37	18-02-2019	50000	IMPSAB/904910043820/UBIN0570150/983777300
38	18-02-2019	50000	NEFT: SHREE NAGESHWAR PAPERS LTD.
39	18-02-2019	50000	NEFT: KIRPA RAM DAIRY PVT LTD.
40	18-02-2019	5000	IMPSAB/904917093030/UBIN0532177/1000003428
41	20-02-2019	10000	BY DM BAGHPAT
42	20-02-2019	5000	BY CASH 61750 VASUNDHARA
43	21-02-2019	50000	NEFT: TEHRI PULP AND PAPER LTD.
44	21-02-2019	50000	NEFT: STERLING AGRO INDUSTRIES LTD
45	22-02-2019	50000	NEFT: OSWAL OVERSEAS LTD.
46	22-02-2019	50000	NEFT: INDIAN TANKERS PVT. LTD.
47	22-02-2019	25000	NEFT: AAISHA INTERNATIONAL
48	22-02-2019	50000	NEFT: KINGS INTERNATIONAL LTD
49	25-02-2019	50000	BHADOHI CARPETS, BHADOHI
50	25-02-2019	50000	NEFT: ROYAL SAVERA FOODS PVT. LTD.
51	25-02-2019	5000	RAJESH SINGH BY CAS 61750 VASUNDHARA
52	25-02-2019	300000	RTGS : SUNRISE TEXTILES
53	26-02-2019	50000	NEFT: RTGS NEFT COLLECTION AC
54	26-02-2019	50000	NEFT : RUKSHA INTERNATIONAL
55	26-02-2019	300000	NEFT : SHANTI DYEING AND FI
56	26-02-2019	5000	BY CASH 61210 PRATAP VIHAR
57	26-02-2019	50000	NEFT: MAHAAN MILK FOODS LI
58	26-02-2019	100000	NEFT: INDIAN POTASH LTD
59	26-02-2019	50000	BY INST 626410: MICR OUTWARD CLG
60	26-02-2019	50000	NEFT : PILKHANI DISTILLERY
61	27-02-2019	50000	NEFT: LEATHER CARE
62	28-02-2019	50000	NEFT: D.S.M. SUGR. RAJAPURA
63	28-02-2019	50000	NEFT: IBUSER-JMV LPS LIMITED
64	28-02-2019	5000	BY CASH 61750 VASUNDHARA
TOTAL		11664247	

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S.No.	Date	Amount	Detail
1	01.03.2019	612000	RTGS CHANDHOK TEXTILE ENTERPRISES
2	01.03.2019	250000	RTGS SATAYM SHAKUNTALAM ENGG P.
3	01.03.2019	5000	BY CASH 61750 VASUNDHARA
4	02.03.2019	50000	NEFT TULSIPUR SUGAR CO. LTD.
5	05.03.2019	150000	NEFT KR INDUSTRIES
6	05.03.2019	100000	IMPSAB/906413406401/UBIN0570150/95
7	05.03.2019	5000	BY CASH 61750 VASUNDHARA
8	07.03.2019	5000	BY CASH 61750 VASUNDHARA
9	07.03.2019	100000	NEFT KISAN SAHKARI CHINI MILL
10	07.03.2019	50000	NEFT MK LEATHER TRADING COMPANY
11	08.03.2019	50000	NEFT SHREESANMATI AUTO EXPERTS
12	08.03.2019	5000	BY CASH 56420 INDIRAPURAM
13	11.03.2019	200000	NEFT JAI SHREE BALAJI INDUSTRIES
14	11.03.2019	50000	NEFT KISAN SAHKARI CHINI MILL
15	12.03.2019	5000	BY CASH 61750 VASUNDHARA
16	13.03.2019	225000	RTGS MAMB WOOLLENS P. LTD.
17	13.03.2019	50000	NEFT MAA VINDHYAVASINI IND.
18	13.03.2019	100000	NEFT KISAN SAHKARI CHINI MILLS LTD.
19	13.03.2019	200000	NEFT KISAN SAHKARI CHINI MILLS LTD
20	13.03.2019	1050000	NEFT SVP INDUSTRIES LTD.
21	14.03.2019	25000	NEFT ZEESHAN ENTERPRISES
22	16.03.2019	125000	NEFT SAKSHI METAL WORKS
23	16.03.2019	50000	501/1194
24	18.03.2019	50000	BY CASH 41620 CHANDER NAGAR DELHI
25	18.03.2019	50000	NEFT KM SUGAR MILLS
26	25.03.2019	5000	BY CASH 61750 VASUNDHARA
27	27.03.2019	50000	NEFT AVADH SUGAR AND ENERGY LTD
28	28.03.2019	50000	NEFT NANGALIA FOOD INDUSTRIES
29	29.03.2019	50000	NEFT VIHAN MOTORS
30	29.03.2019	650000	NEFT BAJAJ HINDUSTAN SUGAR LTD.
31	29.03.2019	50000	NEFT MS RAA YNA ENTERPRISES SUGAR
32	30.03.2019	200000	RTGS GENUS PAPER AND BOARDS LTD.
33	30.03.2019	50000	NEFT UNNAO TANNERIES POLLUTION
	TOTAL	4667000	

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का विवरण

S.No.	Date	Amount	Detail
1	02.04.2019	5000	BY CASH
2	02.04.2019	37500	BY INST 161426 CTS MICR O/W CLG
3	02.04.2019	50000	NEFT PANCHSHEEL PRINTS
4	03.04.2019	37500	S G ENTERPRISES
5	03.04.2019	5000	BY CASH 30610 GHAZIABAD MAIN
6	05.04.2019	100000	NEFT BALAJI WASHIGN
7	05.04.2019	50000	NEFT BRINDAVAN BOTTLERS PVT LTD- UNIT-2
8	05.04.2019	100000	NEFT WAVE INDUSTRIES PVT LTD
9	08.04.2019	5000	BY CASH GHAZIABAD
10	08.04.2019	5000	BY CASH GHAZIABAD
11	08.04.2019	5000	BY CASH GHAZIABAD
12	08.04.2019	50000	NEFT SHREE BRIJRAJ CLOTH PRINTING CO
13	08.04.2019	50000	NEFT M KAY TEXTILES
14	08.04.2019	50000	NEFT MRS. SHAKILA KHAN
15	09.04.2019	150000	NEFT RANA SUGARS LTD
16	09.04.2019	100000	NEFT MS MACAPAN
17	09.04.2019	600000	RTGS OSWAL OVERSEAS LTD
18	09.04.2019	5000	BY CASH VASUNDHARA
19	09.04.2019	50000	NEFT M.K. TEXTILE
20	10.04.2019	100000	NEFT RANA SUGARS LTD
21	11.04.2019	50000	NEFT AKI INDIA LTD
22	11.04.2019	50000	NEFT SHANTI DYEING AND FI
23	12.04.2019	1000000	RTGS INCOME ACCOUNT KGMU
24	18.04.2019	5000	BY CASH VASUNDHARA
25	22.04.2019	50000	NEFT TIKAULA SUGAR MILLS LTD
26	23.04.2019	50000	NEFT MODI INDUSTRIES LTD SUGAR SECTI
27	23.04.2019	50000	NEFT SANJEEV WALIA SO VED PRAKASH
28	24.04.2019	5000	HR675230
29	24.04.2019	5000	UP14AT4609

30	24.04.2019	50000	NEFT SAHARANPUR AUTOMOBILES PVT LTD
31	25.04.2019	50000	NEFT THE KISAN SAHKARI CHINI MILLS LTD
32	26.04.2019	50000	NEFT SHERWANI SU SY LTD NSF
33	26.04.2019	50000	NEFT BINDLAS DUPLEX LTD
34	26.04.2019	50000	NEFT ARADHANA AUTOMOBILES PVT LTD
35	26.04.2019	50000	NEFT BAGLA AUTOMOBILES PVT LTD
36	30.04.2019	5000	BY CASH VASUNDHARA
37	30.04.2019	5000	IMPSAB/912014045255/UBIN0532177/914005348 8
	TOTAL	3130000	

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विवरण

S.No.	Date	Amount	Detail
1	01.05.2019	50000	NEFT AL UMRA TRADERS
2	03.05.2019	5000	BY CASH VASUNDHARA
3	03.05.2019	5000	IMPSAB/912316220860/UBIN0570150/88 26274747
4	06.05.2019	50000	NEFT RAMVEER SINGH
5	06.05.2019	276000	RTGS KARAMJI CHEMICAL INDUSTRIES
6	06.05.2019	50000	NEFT SHYAM LAL EXPORTS
7	07.05.2019	5000	BY CASH HAPUR
8	08.05.2019	5000	BY CASH VASUNDHARA
9	09.05.2019	50000	AMBA ENGINEERS & PROJECT
10	09.05.2019	5000	IMPSAB/912912085064/UBIN0532177/81 78770311
11	09.05.2019	100000	NEFT FERRO BUILDHARDS PVT LTD
12	13.05.2019	5000	IMPSAB/913316018229/UBIN0532177/94 11077711
13	13.05.2019	575000	RTGS SHIVAM ENGINEERS FABRICATORS
14	14.05.2019	5000	IMPSAB/913410129805/UBIN0532177/97 60723826
15	14.05.2019	500000	NEFT SHANTI DYEING & FI
16	14.05.2019	250000	NEFT SHANTI DYEING & FI
17	14.05.2019	5000	BY CASH VASUNDHARA
18	14.05.2019	180000	NEFT SARJOO SAHKARI CHINI MILLS LTD
19	14.05.2019	5000	BY CASH VASUNDHARA
20	14.05.2019	5000	BY CASH VASUNDHARA
21	16.05.2019	290000	RTGS MEDICAL POLLUTION CONTROL COMMITTE
22	17.05.2019	5000	BY CASH VASUNDHARA
23	17.05.2019	290000	RTGS WILL WORLD ENVIRONMENTAL

24	17.05.2019	5000	BY CASH VASUNDHARA
25	17.05.2019	5000	BY CASH VASUNDHARA
26	20.05.2019	5000	BY CASH VASUNDHARA
27	20.05.2019	50000	NEFT KANAV PAPERS PVT LTD
28	20.05.2019	50000	NEFT CP MILK & FOOD PRODUCTS PVT LTD
29	21.05.2019	5000	BY CASH VASUNDHARA
30	22.05.2019	50000	NEFT IBUSER DEV PRIYA PAPERSP LTD
31	22.05.2019	5000	BY CASH VASUNDHARA
32	22.05.2019	5000	BY CASH VASUNDHARA
33	23.05.2019	10000	NEFT ROTOMAC ELECTRICALS PVT LTDSBIN419143011491
34	23.05.2019	10000	NEFT ROTOMAC ELECTRICALS PVT LTD SBIN419143016417
35	23.05.2019	50000	NEFT ANUPAM SUITING PVT LTD
36	23.05.2019	50000	NEFT WEAVETEX OVERSEAS
37	24.05.2019	5000	BY CASH VASUNDHARA
38	24.05.2019	5000	BY CASH VASUNDHARA
39	24.05.2019	5000	BY CASH VASUNDHARA
40	27.05.2019	2552343.75	RTGS GOODLUCK INDIA LTD
41	27.05.2019	50000	NEFT TIKAULA DISTILLERY A UNIT OF TIKAU
42	27.05.2019	50000	NEFT UPSIDC EE CONSTRUCTION DIV
43	27.05.2019	5000	BY CASH GHAZIABAD
44	27.05.2019	5000	BY CASH VASUNDHARA
45	29.05.2019	50000	NEFT PBS DOODS SUGAR PVT LTD
46	30.05.2019	50000	NEFT KISAN SAHKARI CHINI MILL
47	30.05.2019	870000	RTGS SHAKTI KRAFTS & TISSUES HDFC514980369455
48	31.05.2019	820000	RTGS DLS PAPERS PVT LTD ANDB515000141140
49	31.05.2019	5000	IMPSAB/915116038740/UBIN0532177/94 51880938
	TOTAL	7488343.75	

1 जून 2019 से 15 जून 2019 तक

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S.No.	Date	Amount	Detail
1	01.06.2019	920000	RTGS MAGMA INDUSTRIES LTD
2	01.06.2019	5000	BY CASH VASUNDHARA
3	01.06.2019	5000	IMPSAB/915215026396/UBIN0532177/94 11232377
4	03.06.2019	1200000	RTGS MAHALAXMI CRAFTS & TISSU
5	03.06.2019	50000	NEFT LAKSHMIMOTOR SERVICE STATION
6	03.06.2019	630000	RTGS MEENU PAPER MILLS PVT LTD
7	03.06.2019	13850	BY CASH HAPUR
8	04.06.2019	120000	NEFT TRIVENI ENGINEERING INDUSTRIES
9	04.06.2019	3000	CARDLESS DEPOSIT/6449/701502010002104
10	04.06.2019	2000	CARDLESS DEPOSIT/6451/701502010002104
11	04.06.2019	50000	NEFT STATE BANK OF INDIA
12	05.06.2019	61027	INT: 61027 AND TAX:0.00
13	06.06.2019	1140000	RTGS DISHA INDUSTRIES PVT
14	06.06.2019	800000	NEFT TIRUPATI BALAJI FIBRES LTD
15	06.06.2019	50000	NEFT BEEKAY WOOLENS PVT LTD
16	07.06.2019	5000	BY CASH VASUNDHARA
17	07.06.2019	50000	NEFT KRISHNA SALES CORPOR
18	07.06.2019	1110000	NEFT AL NOOR EXPORTS
19	11.06.2019	5000	BY CASH VASUNDHARA
20	12.06.2019	90000	NEFT HAIDERGARH CHINI MILLS
21	13.06.2019	200000	RTGS PINKU TRANSPORT COMPANY
22	13.06.2019	200000	RTGS LEATHER EMBOSsing
23	13.06.2019	187500	NEFT GS DASS APPARELS P LTD

24	14.06.2019	25000	NEFT AL TAKBEER FROZEN FOODS PVT. LTD
25	15.06.2019	5000	BY CASH VASUNDHARA
26	15.06.2019	5000	BY CASH VASUNDHARA
27	15.06.2019	5000	BY CASH VASUNDHARA
28	15.06.2019	5000	BY CASH VASUNDHARA
29	15.06.2019	350000	RTGS STERLING AGRO INDUSTRIES
	TOTAL	7292377	

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S.No.	Date	Amount	Detail
1	17-06-2019	218750	Spark Engr.
2	17-06-2019	362500	Singla Engr.
3	17-06-2019	262500	Regency Cycle
4	17-06-2019	140625	Sri Mahaveer Intp.
5	19-06-2019	200000	Gzb Organics
6	19-06-2019	337500	Krishna Print
7	19-06-2019	226562	Harprit Motor
8	19-06-2019	50000	Mahalaxmi
9	20-06-2019	375000	Kuldip Kumar
10	20-06-2019	156250	Capital Cars
11	20-06-2019	140625	Capital Cars
12	21-06-2019	171875	Fair deal Car
13	21-06-2019	825000	Dabur India
14	24-06-2019	450000	Rasna Metal
15	24-06-2019	350000	Special tools
16	24-06-2019	5000	By Cash
17	25-06-2019	5000	By Cash
18	25-06-2019	5000	By Cash
19	25-06-2019	580000	Anand Duplex
20	26-06-2019	350000	Anuradha Fabricators
21	28-06-2019	25000	Mahboob Suns
22	28-06-2019	25000	MS Ghazal Tanning
23	28-06-2019	25000	Zeenath tanners
24	28-06-2019	25000	Karamat tanning
25	28-06-2019	25000	Goodwill tanners
26	28-06-2019	25000	IMPSAB
27	29-06-2019	100000	Omega International
28	29-06-2019	25000	Sunsine Indutries
29	29-06-2019	25000	Jamal Ind.
30	29-06-2019	50000	Bright tanning
31	29-06-2019	5000	By Cash
32	29-06-2019	5000	By Cash
33	29-06-2019	25000	Gem tanners
34	29-06-2019	25000	SR tannery
	TOTAL	5622187	

U.P Pollution Control Board

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S.No.	Date	Amount	Detail
1	01-07-2019	5000	By Cash
2	01-07-2019	25000	Yusuf Intrap.
3	01-07-2019	200000	Homera tanners
4	02-07-2019	337500	By Clearing
5	02-07-2019	50000	Haque Tanners
6	02-07-2019	25000	Ahmad International
7	03-07-2019	5000	By Cash
8	03-07-2019	100000	Supertech Estate
9	05-07-2019	175000	FabCare
10	05-07-2019	5000	By Cash
11	05-07-2019	5000	By Cash
12	05-07-2019	100000	Ashoka Paper
13	05-07-2019	675000	Right wash Garments
14	05-07-2019	500	By Cash
15	06-07-2019	162000	K.M. Processor
16	09-07-2019	162500	IMPSAB
17	09-07-2019	260000	Kisan Hatcheries
18	10-07-2019	190000	Rathi Poul Tires
19	11-07-2019	215000	Jai Bharat Research
20	11-07-2019	190000	Jyoti Breeding
21	11-07-2019	260000	Shakti Hathchers
22	12-07-2019	5000	By Cash
23	12-07-2019	1230000	Mohit Petrochemicals
24	12-07-2019	5000	By Cash
25	15-07-2019	140063	Palogix Infrastructure
26	15-07-2019	240000	The SS Mills
27	15-07-2019	215000	Janta breeding
28	15-07-2019	5000	By Cash
29	15-07-2019	25000	Crown Tanners
30	15-07-2019	50000	New Bonanza India
31	16-07-2019	215000	Radhu Hathchers
	TOTAL	5277563	

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S.No.	Date	Amount	Detail
2	18.7.2019	550000	Simbhauri Sugar Ltd.
3	18.7.2019	5000	By cash
4	18.7.2019	137500	Gyanwati Mahender Singh
5	19.7.2019	5000	By cash
6	20.7.2019	5000	By cash
7	22.7.2019	2670000	Uttam Sugar Mills ltd.
9	24.7.2019	5000	By cash
10	25.7.2019	250000	Usha Steel Fibers
11	25.7.2019	5000	By cash
12	26.7.2019	25000	Hayat Tanning
13	26.7.2019	250000	Damyaa PJ Foods Pvt Ltd
14	30.7.2019	5000	By cash
15	30.7.2019	1450000	Dairy India
16	31.7.2019	50000	Tanveer leder finishers
	TOTAL	5412500	

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S.No.	Date	Amount	Detail
1	02.08.2019	37500	M/s Indian Tannery
2	03.08.2019	50	ATM sell, Mumbai
3	03.08.2019	50000	ATM sell, Mumbai
4	05.08.2019	345000	M/s Vansh Interprises
5	05.08.2019	25000	M/s Top Tanners
6	05.08.2019	5000	Cardless Deposit
7	05.08.2019	25000	M/s Euro Leathers
8	05.08.2019	5000	By Cash, Bulandshahar
9	06.08.2019	100000	M/s Sultan Tanners
10	07.08.2019	5000	By cash, Vasundhara, Ghaziabad
11	07.08.2019	75000	M/s Euro Leather
12	08.08.2019	50000	M/s Pologix Infrastructure Pvt. Ltd.
13	08.08.2019	5000	By cash, Vasundhara, Ghaziabad
14	08.08.2019	5000	By cash, Vasundhara, Ghaziabad
15	08.08.2019	5000	By cash, Vasundhara, Ghaziabad
16	08.08.2019	5000	By cash, Vasundhara, Ghaziabad
17	09.08.2019	50000	ATM sell, Mumbai
18	09.08.2019	5000	By cash, Vasundhara, Ghaziabad
19	09.08.2019	5000	By cash, Vasundhara, Ghaziabad
20	09.08.2019	5000	By cash, Vasundhara, Ghaziabad
21	09.08.2019	709843	Volga Transmissions Pvt. Ltd.
22	09.08.2019	50000	Prem Chadra Singhal
23	13.08.2019	5000	By cash, Vasundhara, Ghaziabad
24	13.08.2019	345000	Vallabh Dyeing
25	14.08.2019	5000	By cash, Vasundhara, Ghaziabad
26	14.08.2019	75000	M/s Blue Star Finishers
27	14.08.2019	50000	By cash, Chandni Chowk, Delhi
28	16.08.2019	125000	M/s Everest Leather Finishers
29	16.08.2019	5000	By cash, Vasundhara, Ghaziabad
30	17.08.2019	5000	By cash, Vasundhara, Ghaziabad
31	19.08.2019	62500	M/s Sun Shine Industries
32	20.08.2019	360000	M/s CL Gupta Exports Ltd.
33	20.08.2019	87500	M/s Zurich International
34	20.08.2019	25000	M/s Sparmaount Training Industry
35	20.08.2019	5000	By cash, Vasundhara, Ghaziabad
36	21.08.2019	5000	By cash, Vasundhara, Ghaziabad
37	22.08.2019	500000	Medical Pollution Control
38	22.08.2019	900000	M/s Jain Distillery (a unit of Jain Distillery)
39	27.08.2019	810000	M/s DCM Shri Ram Industries Ltd.
40	27.08.2019	50000	ATM sell, Mumbai
41	28.08.2019	425000	M/s Amit Gupta
42	28.08.2019	30000	M/s New Bonanza India Ltd.
43	29.08.2019	5000	By cash, Vasundhara, Ghaziabad
44	29.08.2019	3350000	M/s Indian Potash Ltd. Unit-Titawi
45	30.08.2019	50000	M/s P.B. Infratech Pvt. Ltd.

46	30.08.2019	50000	M/s P.B. Infratech Pvt. Ltd.
47	30.08.2019	50000	M/s Khakhi Baba Construction Co.
48	30.08.2019	50000	M/s R.K. ConstructionCo.
49	30.08.2019	50000	M/s Khakhi Baba Construction Co.
50	30.08.2019	50000	Vipul Tyagi, (R.O. Banda)
51	30.08.2019	412500	Centramac Utr no. 000030201250
52	30.08.2019	1150000	M/s Vision Exports Vijbhi
53	31.08.2019	50000	M/s Rup Kishan Ajay Kumar
54	31.08.2019	50000	M/s Banthra INDL Pollu. Con. Co., Utr No.000030561793
55	31.08.2019	180000	M/s Banthra INDL Pollu. Con. Co., Utr No.000030561938
56	31.08.2019	5000	By Cash, Bulandshahar
57	31.08.2019	5000	By cash, SSI, Ghaziabad
	Total	10949893	

U.P Pollution Control Board

एन0जी0टी0 के मद में माह 01 सितम्बर, 2019 से 30 सितम्बर, 2019 तक के विभिन्न फर्मों से प्राप्त धनराशि का विवरण

S.No.	Date	Amount	Detail
1	03.09.2019	157500	Bharat Prints
2	03.09.2019	50000	Mahalaxmi Yarn Pvt. Ltd.
3	05.09.2019	5000	By Cash
4	05.09.2019	50000	Gorakhpur Service Branch
5	06.09.2019	675000	Dhampur Sugar Mills Ltd.
6	06.09.2019	30000	Garg Duplex & Paper Pvt Ltd.
7	07.09.2019	50000	ATM Sell Mumbai
8	07.09.2019	5000	ATM Sell Mumbai
9	07.09.2019	1210000	RTGS Medical Waste
10	09.09.2019	5000	By Cash
11	11.09.2019	50000	NEFT Kanauria Sugar
12	12.09.2019	5000	By Cash
13	12.09.2019	50000	Suyash Paper Mills
14	13.09.2019	5000	By Cash Vasundhara Ghaziabad
15	13.09.2019	5000	By Cash Vasundhara Ghaziabad
16	13.09.2019	50000	M/s Super Textiles
17	13.09.2019	100000	Smbholi Sugars Ltd.
18	13.09.2019	5000	ATM Sell Mumbai
19	16.09.2019	405000	M/s Bir Horizons
20	16.09.2019	735000	RTGS Moh. Yusuf
21	16.09.2019	12500	NEFT Maheshwari Textiles
22	16.09.2019	5000	By Cash Vasundhara Ghaziabad
23	16.09.2019	612000	RTGS Dynamic Metal Industries
24	17.09.2019	5000	By Cash Vasundhara Ghaziabad
25	18.09.2019	12500	National Handloom Industries
26	20.09.2019	25000	Arman Tanners
27	20.09.2019	3325000	Kay Flavour Pvt. Ltd.
28	20.09.2019	5000	By Cash Vasundhara Ghaziabad
29	23.09.2019	1662500	DURGA TRADING CO.
30	24.09.2019	1562500	MAA VIDYA VASINI TOBACCO
31	24.09.2019	50000	MEENAR POLYDYED YARNS LTD
33	25.09.2019	5000	By Cash Vasundhara Ghaziabad
34	25.09.2019	5000	By Cash Vasundhara Ghaziabad
35	26.09.2019	1562500	UPPCBFINE
36	26.09.2019	1562500	TRIMURTI
37	27.09.2019	200000	SHIVANGI GOAL
38	30.09.2019	360000	CHAWLA SILCA SAND TRADING
	TOTAL	14619500	

U.P Pollution Control Board

एन0जी0टी0 के मद में माह 01 अक्टूबर, 2019 से 31 अक्टूबर, 2019 के विभिन्न फर्मों से प्राप्त धनराशि का विवरण

S.No.	Date	Amount	Detail
1	1.10.2019	50000	Reliance Developer Pvt. Ltd.
2	3.10.2019	50000	Ganpati Textile
3	3.10.2019	360000	Sri Giridharlal Chawla
4	3.10.2019	360000	SilicakhaniZ Udyog
5	3.10.2019	50000	Ahuza Vaisno Bhojnalaya
6	4.10.2019	5000	By Cash Vashunadhara
7	5.10.2019	360000	Krishna Memorial Prop Abhinanda
8	5.10.2019	250000	UP Jal Nigam
9	7.10.2019	150000	Devpriya Product Pvt. Ltd.
10	9.10.2019	360000	Jaishree Trading Co.
11	9.10.2019	135000	Gitanjali Enterprises
12	9.10.2019	50000	IMPSAB/928214273721
13	9.10.2019	50000	Tehri Pulp & Paper Ltd.
14	10.10.2019	5000	By Cash Vashundhara
15	10.10.2019	5000	701502010
16	10.10.2019	49500	Panchsil Hospital
17	11.10.2019	50000	Sidheshwari Ind.
18	14.10.2019	581250	Special Tools Spare Part Ltd.
19	14.10.2019	25000	By cash raj Nagar Ghaziabad
20	14.10.2019	1662500	Patel Pan Product Ltd.
21	15.10.2019	50000	INST 663466
22	15.10.2019	90000	Raj Nursing Home
23	16.10.2019	1562500	Prabhu Astha Enterprises
24	16.10.2019	1562500	A J Sugandhi Pvt. Ltd.
25	17.10.2019	89250	Srijan Vatsalaya Hospital
26	18.10.2019	5000	By Cash Vashundhara Ghaziabad
27	24.10.2019	360000	Guru Dayal Sing Co.
28	25.10.2019	2475000	RAC Paper Ltd.
29	25.10.2019	5000	By cash Vashundhara
30	25.10.2019	300000	Indian Potash Ltd.
31	29.10.2019	611250	Dr. Sandhu Polutry
32	31.10.2019	5000	By Cash Vashundhara
33	31.10.2019	1400000	Kisan Sahakari Chini mills
	TOTAL	13123750	

U.P Pollution Control Board

एन0जी0टी0 के मद में माह 01 नवम्बर, 2019 से 30 नवम्बर, 2019 के विभिन्न फर्मों से प्राप्त धनराशि का विवरण

S.No.	Date	Amount	Detail
1	04.11.2019	5000	By Cash Vasundhara
2	04.11.2019	307334	RTGS Vinod garg UTR-UTIB1307003554
3	06.11.2019	200000	RTGS Hastkala Export
4	08.11.2019	62500	Alied Leather
5	11.11.2019	50000	NIFT Tikaula Sugar Mills Ltd.
6	11.11.2019	5000	By Cash Vasundhara
7	11.11.2019	112500	NIFT Zaz & Zaz Pvt Ltd.
8	13.11.2019	562500	RTGS ASC Infratech Pvt Ltd.
9	14.11.2019	5000	Cardless deposit/701502010
10	14.11.2019	5000	By Cash Hapur
11	15.11.2019	5000	By Cash Vasundhara
12	16.11.2019	50000	CTS MICR
13	16.11.2019	50000	NIFT Bharat Tanning Industries
14	16.11.2019	25000	Akhtar Tanners
15	18.11.2019	1050000	RTGS Al-hasan Agro food
16	18.11.2019	50000	NIFT Uttam Sugar Mills Ltd.
17	18.11.2019	5000	Cardless deposit/701502010
18	18.11.2019	23000	NIFT Medimax Health Care
19	18.11.2019	3190000	RTGS KM Sugar Mill Ltd.
20	19.11.2019	262500	NIFT Dayal Fertilizers Pvt. Ltd.
21	19.11.2019	50000	NIFT Mukund Industries
22	20.11.2019	237500	RTGS Indo Industries
23	20.11.2019	468000	RTGS Great Value Project India
24	20.11.2019	5000	By Cash Hapur
25	21.11.2019	50000	SP Chemical works
26	21.11.2019	50000	NIFT Delights Motor Plaza
27	21.11.2019	5000	By Cash Hapur
28	21.11.2019	10000	By Cash Hapur
29	21.11.2019	25000	UPIAB/932518747540/Vikram
30	22.11.2019	25000	Central Leather Finishers
31	22.11.2019	5000	By Cash Vasundhara
32	22.11.2019	5000	By Cash Vasundhara
33	22.11.2019	50000	Fujita Corporation Project
34	22.11.2019	50000	Tripurari Lubricant
35	23.11.2019	10	IMPSAB/UBIN0570150
36	23.11.2019	10000	IMPSAB/UBIN0570150
37	23.11.2019	40000	IMPSAB/UBIN0570150
38	25.11.2019	5000	NIFT Pool Account
39	25.11.2019	5000	By Cash Vasundhara
40	25.11.2019	5000	By Cash Vasundhara
41	26.11.2019	950000	RTGS CEO Cantt. Board, Kanpur
42	26.11.2019	656250	RTGS Cellulose Ltd.
43	26.11.2019	150000	NIFT Meenu Paper Mills Pvt. Ltd.
44	27.11.2019	5000	IMPSAB/933109096487/UBIN0534994
45	27.11.2019	5000	IMPSAB/933109096487/UBIN0534994

46	27.11.2019	5000	IMPSAB/933109096487/UBIN0534994
47	27.11.2019	5000	IMPSAB/933109096487/UBIN0534994
48	27.11.2019	5000	IMPSAB/933109096487/UBIN0534994
49	27.11.2019	50000	NIFT EE BHU Project Division
50	28.11.2019	5000	By Cash Vasundhara
51	28.11.2019	52500	Vineeta Hospital Pvt. Ltd.
52	28.11.2019	25000	SS Leathers
53	30.11.2019	100000	Dwarikesh Sugar Industries Ltd.
54	30.11.2019	100000	Dwarikesh Sugar Industries Ltd.
55	30.11.2019	50000	Silverton Pulp & Paper
56	30.11.2019	418750	Jai Ganesh Brick Field Corporation
	TOTAL	9708344	

Environmental Compensation Imposed for
Bio Medical Waste Defaults

1. Environmental Compensation imposed against defaulter HCFs=
Rs. 71789775
2. Environmental Compensation imposed against defaulter CBWTFs=
Rs. 8500000

Total Amount **Rs. 80289775**


18/12/19
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डा० बी० बी० अवरुथी
मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

Environmental Compensation imposed against defaulter Health Care Facilities:

1	M/s Hope Hospital, 200 Western Kachari Road, Near Tyaagi Hospital, Meerut.	347750
2	M/s Anand Hospital, A-1 Damoder Colony, Garh Road, Meerut .	375000
3	M/s Jaswant Rai Specialty Hospital, 115 Civil lines opposite sports stadium, Meerut.	421875
4	M/s Lok Priye Hospital, Samrat Palace, Garh Road, Meerut.	375000
5	M/s Medicine Hospital, Garh Road, Meerut.	343750
6	M/s Sardar Vallabhbhai Patel Hospital, Hospital Chauk Near State Bank of India, Garh Road, Meerut.	825000
7	M/s OM Trauma and Neuron Hospital, opposite medical college, Garh Road, Meerut.	343750
8	M/s Dr. M. Prakash Hospital and Research Center, Begam Bridge Road, Meerut.	343750
9	M/s Shivam Hospital, R-3/4, Raj Nagar, Ghaziabad.	1046875
10	M/s Gargi Hospital, R-9/182, Raj Nagar, Ghaziabad.	1046875
11	M/s Modi Janana Hospital, Swarg Ashram Road, Hapur.	1046875
12	M/s Dev Nandani Hospital, Delhi Garh Road, Hapur	1046875
13	M/s Bhuvika Medicare, B-194A, Lohiya Nagar, Ghaziabad .	1046875
14	M/s Shri Krishna Hospital, Plot No. NH-02, Sector-15, Vasundhara, Ghaziabad.	1031250
15	M/S Santosh Medical Collage Hospital, Ambedker Road Near old Bus Stand, Ghaziabad.	2093750
16	M/s Vardhman Hospital, Plot No.-9, Sector-23, Sanjay Nagar, Ghaziabad.	1046875

17	M/s Jain Hospital & Research Centre, Plot 636, Sector-14A, Vasundhara, Ghaziabad.	1031250
18	M/s Y.P.Naithani Memorial Hospital 2-B, Drumd Road Prayagraj	68250
19	Raj Nursing Home, 23A Park Road Prayagraj	90000
20	Panchsheel Hospital 31, Lauther Road. Prayagraj	49500
21	Medimax Healthcare & Research Center Baba Chauraha, Ashok Nagar Prayagraj	33000
22	Mahak Medical & Research Center 223/1, New Myorabad, Prayagraj	47250
23	Anand Hospital 11/17, Kashturba Gandhi Marg Prayagraj	95625
24	M/s Rahul Dental Clinic, chungi, chowki, Aliganj, Banda.	116400
25	M/s Agarwal Dental Clinic, Banda Road, Baberu, Banda.	116400
26	M/s Banda Health Clinic & Implant, Kalu Kuan, Banda.	116400
27	M/s Anand Hospital, Chavni Road, Banda.	116400
28	M/s Satyam Clinic, Raj Nagar, Banda, Road, Naraini, Banda.	116400
29	M/s Rama Pathology, Near Medical College, Banda.	116400
30	M/s Arpit Pathology, Near Medical college, Banda.	116400
31	M/s Raj Clinic, Chavni, Banda.	116400
32	M/s Rama Hospital, Oran, Banda.	116400
33	M/s Dental Care & Implant Center, Babulal Chauraha, Banda.	116400
34	M/s Alok Pathology & X-ray, Hamirpur.	116400
35	M/s Vimal Nursing Home, Hamirpur.	116400
36	M/s Doctors Pathology, Hospital Road, Hamirpur.	116400
37	M/s Meharwan Hospital, Hamirpur.	116400

38	M/s Shiv Poly Clinic, Lalta Road, Mau. Chitrakoot.	116400
39	M/s Rekha Clinic, Ainchwara, Manikpur, Chitrakoot.	116400
40	M/s Goyal Clinic, Cinema Road, Karwi, Chitrakoot.	116400
41	M/s Dental & Orthonostic Center, Karwi, Chitrakoot.	116400
42	M/s Chandsi Clinic, Naikana, Mahoba.	116400
43	M/s Sundram Chikisalaya, Lamora, jaitpur, Mahoba	116400
44	M/s Safi Clinic, Haveli Darvaja, Mahoba	116400
45	M/s Seth Udai Chowk, Mahoba	116400
46	M/s Rahmaniyan Clinic & Pathlab, Maknivapur, Mahoba.	116400
47	M/s Alsifa Clinic, Milkipur, Mahoba.	116400
48	M/s Arogya Chikitsa Sadan, Ramnagar, Rath Road, Mahoba.	116400
49	M/s Ramesh Chandra Memorial Chikitsa Kendra, Jariganj, Mahoba.	116400
50	M/s Khare Ayurved Chikitsalaya, Kulpahar, Mohaba.	116400
51	M/s Madhukar Mohan Dwiedi, Sadar Bazar, Charkhari, Mahoba.	116400
52	M/s Vatsalya Clinic, Roadways Bus Stand, Mahoba.	116400
53	M/s Rahmania Clinic & Pathlab, Paras Hotel, Mahoba.	116400
54	M/s Dharamraj Clinic, Shrinagar, Mahoba.	116400
55	M/s Patel Chikitsalaya, Balkhandeshwar Mandir, Mahoba.	116400
56	M/s Subham Homeo Clinic, Khanga Bazar, Mahoba.	116400
57	M/s Soni Clinic Nursing, Kuti, Mahoba.	116400
58	M/s Chandni Clinic, V-Park Charkhari, Mahoba.	116400
59	M/s Care Clinic, Chausiapur, Mahoba.	116400

60	M/s Rai Clinic, Subhash Chowk, Mahoba.	116400
61	M/s Bandhan Clinic, Main Market, Kharela, Mahoba.	116400
62	M/s Khare Clinic, V-Park, Charkharela, Mahoba.	116400
63	M/s Suresh Chandra Gupta, Kotwali Road, Chaimanpura, Mahoba.	116400
64	M/s Awasthi Clinic, Medical Hall, Mahoba.	116400
65	M/s Ram Shankar Swarnkaar Clinic, Tigela, Panwari, Mahoba.	116400
66	M/s Dwivedi Multi Specialty Dental Clinic, Mahoba.	116400
67	M/s Avnesh Kumar Shivhare Clinic, Gandhinagar, Mahoba.	116400
68	M/s Kushwaha Homeo Chikitsalaya, Gandhinagar, Mahoba.	116400
69	M/s Khursid Clinic, Begam Masjid, Charkhari, Mahoba.	116400
70	M/s Mariyam Clinic, Begam Masjid, Charkhari, Mahoba.	116400
71	M/s Danish Homeo Center, Gandhinagar, Mahoba.	116400
72	M/s Dehuliya Clinic, V-Park, Charkhari, Mahoba.	116400
73	M/s Vatsalya Clinic, Private Bus Stand, Mahoba.	116400
74	M/s Bajpai Chikitsa Kendra & Medical Store, Kabrai, Mahoba.	116400
75	M/s Dr. Suresh Kumar Rajpal, Kharela, Mahoba.	116400
76	M/s Vidya Vallabha Clinic, Hamirpur Chungi Tiraha, Mahoba.	116400
77	M/s Dhanvantri Clinic, Pvt Bus Stand, Mahoba.	116400
78	M/s Ayurved Chikitsalaya, Kabrai, Mahoba.	116400
79	M/s Dr. Saket Kumar Gupta, Halhikhana, Charkhari, Mahoba.	116400
80	M/s Charak Chikitsalaya, Sarafa bazaar, Mahoba.	116400

81	M/s Ayush Chikitsalaya & Sangam Medical, Ambedkar Nagar, Main Road, Kabrai.	116400
82	M/s Khan Pathology, Tiwari Market, Mahoba.	116400
83	M/s Anas Clinic, Nagar Palika Parishad, Mahoba.	116400
84	M/s Vatsalya Clinic, Ramkatha Marg, Mahoba.	116400
85	M/s Dwivedi Medical Hall, Panwari, Mahoba.	116400
86	M/s Dr. Ambika Prasad Gupta, Chota, Ramna, Mahoba.	116400
87	M/s Deepti Clinic, Talkies Tiraha, Charkhari, Mahoba.	116400
88	M/s Bajpai Clinic, Near Kotwali, Chaimanpur, Mahoba.	116400
89	M/s Jai Clinic, Near Corporative Bank, Srinagar, Mahoba.	116400
90	M/s Niranjana Clinic, Mahokanth, Panwri, Mahoba.	116400
91	M/s Baijnath Sewa sadan, paras hotel, Mahoba.	116400
92	M/s Vinay Dawakhana, Haveli Darwaja, Mahoba.	116400
93	M/s Dr. Manish Kumar Pathak, Arjaria Muhal, Kulpahar, Mahoba.	116400
94	M/s Dr. Mahesh Chandra Sharma, Villiage-Richha, Post-Bharwara, Mahoba.	116400
95	M/s Prakash Clinic, Panwari, Mahoba.	116400
96	M/s Dr. Mohan Lal Vishwakarma, Village & Post- sugeera, Mohaba.	116400
97	M/s Shrivastav Clinic, Village & Post- Sugeera, Mahoab.	116400
98	M/s Dixit Clinic, Main Road, Panwari, Mahoba.	116400
99	M/s Dr. Tufair Ahmad Siddique, Faveli Darwaja, Mahoba.	116400
100	M/s Bal Kisan Hospital, front of PAC, Nakatiya Bareilly	315000

101	M/s Shan Hospital, Nariyawal Adda Near Jawahar School Sector Road Tiriya Nizawat khan, Bareilly.	315000
102	M/s Astha Hospital, I.V.R.I , Izzatnagar, Bareilly.	315000
103	M/s Srijan vatsaly Hospital Pvt.Ltd8/1/6 Elign Road, Prayagraj	89250
104	M/s Virendra Hospital, 7 Steanly Road, Civil lines Mishra bhawan, Prayagraj	152625
105	M/s Phonix Hospital, 49A/163, A.C. Banerjee Road, Tagore Town, Prayagraj	393750
106	M/s Karma Health Center, Sarangpur, Rewa Road, Prayagraj	144375
107	M/s Amar Joyti Nurshing Home Pachdewara,Karchana, Prayagraj	118750
108	M/s M.G.M. Hospital & Recarche Cenret, 116 Pipal Devta, Jhalwa Kaushambi road, Prayagraj	100000
109	M/s Shivam Akasywat Hospital, ADA Road, Naini, Prayagraj	175000
110	M/s Dwarika Hospital, 5/4, K.P. Kakkar Road, Prayagraj	103125
111	M/s Manohardash Eye Hospital, Dr. Katju Road, Prayagraj	231250
112	M/s Nazreth Hospital. 13A, Kamla Nehru Road, Prayagraj	225000
113	M/s Kamla Nehry Memorial Hospital & Regional Cancer Hospital, Hashimpur, Prayagraj	90000
114	M/s Sarojni Naidu Bal Chikitasly, Prayagraj	231250
115	M/s District Female Katju Roas, Prayagraj	92500
116	M/s MNL Divisional Hospital, calvin Road, Prayagraj	92500
117	M/s ESI Hospital Naini Prayagraj	275000
118	M/s Naryan Swaoop Hospital, A-8/3 Transport Nagar, Mundera, Prayagraj	48125

119	M/s Jeevan Jyoti Hospital, Bai ka Bag, Lowther Road, Prayagraj	27500
120	M/s Vineeta Hospital Pvt.Ltd, 10-3A, Bye pass Road Thathamau, Prayagraj	52500
121	M/s Guru Kripa Jgriti Hospital & Reserche Hospital 124/A/1 Thornhill Road, Prayagraj	68000
122	M/s Vijat Hospital & Trauma Centre, 7/1/A, Stanely Road Civile Line, Prayagraj	57750
123	M/s Dwidevi Hospital Soraon, Prayagraj	192500
124	M/s Vatsaly Matyenity & Surgical Center Pvt.Ltd, Elign Road, Civil lines Prayagraj	96250
125	M/s Priti Nursing & Maternity Home, 39, C.Y. Chintamani Road, George Town, Prayagraj	100625
126	M/s Sakuntala Hospital, 3-B, Taskand Marg, Prayagraj	201250
127	M/s Guru Govind Singh Memorial Hospital 50/26C, Stanely Road, Prayagraj	57500
128	M/s Parvati Hospital, 126/50, JLN Road, Prayagraj	210000
129	M/s Maa sharda Hospital, Plot No-34/70, New Birahana, Prayagraj	60000
130	M/s B.R.D. Medical Collage and Hospital, Gorakhpur	44115000
Total		71,789,775


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डा० बी० बी० अवस्थी
मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

**Environmental Compensation imposed against defaulter Combined
Bio Medical Waste Treatment Facilities (CBWTF)**

1. M/s Willword Environmental Inc.-Chaudhrypur Mandhava, Kanpur -
Rs. 2.90 Lacs
2. M/s MPCC Bhelamau, Bhavti, Kanpur-
Rs. 2.90 Lacs
3. M/s MPCC, Khalilabad Industrial Area, Sant Kabir Nagar-
Rs. 20.40 Lacs
4. M/s Envirad Medicare Pvt. Ltd. Parsakhera, Bareilly-
Rs. 30.05 Lacs
5. M/s Ferro Build Hard (India) Pvt. Ltd. 83-A
Maheba Purab Patti, Naini, Allahabad. Rs. 5.10 Lacs
6. M/s Bio Medical Waste disposal agency,
Khasra no. 622, Vill-Pandrona Raya- Maat, Mathura Rs. 12.10 Lacs

Total Amount Rs. 85,00,000


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डा० बी० बी० अवरथी
मुख्य पर्यावरण अधिकारी
उ०प्र० प्रदूषण नियंत्रण बोर्ड
लखनऊ

Environmental Compensation imposed against ULBs for non-compliance of SWM Rules, 2016

S.No.	Name of ULB	Name of Officer/Agency against EC imposed	Amount of Environment Compensation (Rs.)	Environment Compensation Deposited (Yes/No)
1	Nagar Nigam, Meerut	Nagar Ayukt, Nagar Nigam	24,28,125/- (Twenty Four Lakh Twenty Eight Thousand One Hundred Twenty Five only)	No
2	Nagar Nigam, Prayagraj	M/s Hari Bhari Allahabad Waste Management Pvt. Ltd.	33,00,000/- (Thirty Three Lakh only)	No
3	Nagar Palika Parishad Etawah	M/s Accord Hydro Air Pvt. Ltd.	2,40,000/- (Two Lakh Fourty Thousand only)	No
Total			59,68,125/- (Fifty Nine Lakh Sixty Eight Thousand One Hundred Twenty Five only)	-

Prosecution against defaulters lodged/proposed under Water Act, Air Act and EP Act. (01-01-2019 to 30-11-2019)

Action Taken	Air Act, 1981	Water Act, 1974	E(P)Act, 1986	Total
Prosecution lodged	308	03	01	312

Action taken industries (Show Cause, Closure) under Water Act, Air Act and EP Act. (01-01-2019 to 30-11-2019)

Action Taken	Air Act, 1981	Water Act, 1974	E(P)Act, 1986	Total
Show Cause	495	108	04	607
Closure	1290	397	08	1695
Total	1785	505	12	2302